

ORISSA HIGH COURT

FILING REPORT AS ON :08/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/42571/2026	M/S. SHUBHANGI MARKETING SERVICES, RAJASTHAN VS STEEL AUTHORITY OF INDIA LIMITED (SAIL), ROURKELA	IPSIT AUROBINDO ACHARYA VS //	// () //	
2	D-BLAPL/27390/2026	RASANANDA NAYAK @ BABULA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS //	MOHANA /150 /2026 () //	
3	D-BLAPL/27393/2026	MOHAN LAL MANGAN VS STATE OF ODISHA	JULU KHANSAMA VS //	MALKANGIRI /584 /2025 () //	
4	D-BLAPL/27395/2026	LALU@KRUPASINDHU HARIJAN VS STATE OF ODISHA	PVS NANAJI ACHARY VS //	JEYPORE SADAR /138 /2026 () //	AOR20220000211C202600029
5	D-BLAPL/27396/2026	JITU GARIA VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS //	SONEPUR /249 /2023 () //	
6	D-BLAPL/27397/2026	SASTHI BAG VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS //	SONEPUR /161 /2025 () //	
7	D-BLAPL/27399/2026	ANSAR SAHA VS STATE OF ODISHA	MANASH RANJAN NAYAK VS //	JATNI P.S. /22 /2026 () //	
8	D-BLAPL/27408/2026	KALU @ KAILASH SHARMA VS STATE OF ODISHA	AMIT PRASAD BOSE VS //	KANTABANJI /12 /2026 () //	
9	D-BLAPL/27412/2026	BISWANATH DASH VS STATE OF ODISHA	TUSAR KANTI PRAHARAJ VS //	BAREIPALI /12 /2026 () //	
10	D-BLAPL/27413/2026	ANADI CHAMPIYA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS //	MAHABIROD /91 /2024 () //	AOD20250000009C202600113
11	D-BLAPL/27415/2026	KARNIEL MAJHI@KARNIAL MAJHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS //	ADVA /29 /2024 () //	AOR20220001631C202600273

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12	D-BLAPL/27418/2026	SUDAM MALLICK VS STATE OF ODISHA	TAPOBANTA BARIK VS	JAGDALPUR /79 /2026 () //	
13	D-BLAPL/27420/2026	DURGA SAHU VS STATE OF ODISHA	ARIJEET MISHRA VS	PURUNAKOTE /34 /2026 () //	
14	D-BLAPL/27422/2026	BIDYADHAR PATTA VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	LAKHANPUR /192 /2025 () //	AOD20240000116C202600019
15	D-BLAPL/27424/2026	NRUPALAL KUANR VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	RENGALI /31 /2023 () //	AOD20240000116C202600020
16	D-BLAPL/27440/2026	AKSHAYA @ NABATA TADINGI VS STATE OF ODISHA	LAXMAN PRADHAN VS	SESHKHAL /75 /2025 () //	
17	D-BLAPL/27444/2026	ALEKHA SAHU VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	SOHELLA /212 /2026 () //	
18	D-BLAPL/27445/2026	JITENDRA DAS VS STATE OF ODISHA	BASANTA KUMAR BARIK VS	KHAIRA /153 /2026 () //	
19	D-BLAPL/27449/2026	RINKU @ BIKRAM KUMAR DAS VS STATE OF ODISHA	DEBASISH RAY VS	GHASIPURA /51 /2026 () //	
20	D-BLAPL/27450/2026	GIRISH KANHAR VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 () //	
21	D-BLAPL/27451/2026	DHANPATI BHANDARI VS STATE OF ODISHA	RAJESH KUMAR TRIPATHY VS	JEYPORE MAHILA /176 /2025 () //	
22	D-BLAPL/27459/2026	KIRAN SINGH PATRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	K.NUAGOAN /114 /2026 () //	
23	D-BLAPL/27462/2026	MITHUN SAHU	RASHMI KANTA ACHARYA	AINTHAPALI /565 /2021	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/27467/2026	SANTOSH PATRNAIK @ SANTOSH PATTANAİK	JYOTIRMAYA SAHOO	TANGI (KHURDA) /571 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/27478/2026	ADITYA MAHAPATRA @ ADI MAHAPATRA @ ADITYA	JYOTIRMAYA SAHOO	SOHELLA /212 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/27484/2026	SRIKARA SUNANI	STHITI PRAGYAN SUNANDINI	LAIMURA /82 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/27486/2026	MUKTIRANJAN MALLICK	SANJIB KUMAR BHANJADEO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/27488/2026	BIJAY DAS @ BIJU	KULDEEP MOHANTY	BALASORE SADAR /37 /2026	AOD20240000012C202600272
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/27494/2026	BISHAL LENKA	DHANANJAYA NAYAK	CUTTACK SADAR /516 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/27496/2026	SONU @ SATYAJIT MISHRA	BYOMOKESH SAHOO	SUNDARGARH TOWN /256 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/27497/2026	RANJEET KUMAR BEHERA	DILIP KUMAR SAHU	DEOGARH /397 /2026	AOR20220001727C202600098
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/27498/2026	PITA MAJHI	DILIP KUMAR SAHU	TUREIKELA /72 /2026	AOR20220001727C202600097
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/27506/2026	PAPU @ BALLABHA SWAIN @ BALLAV SWAIN	SAMBIT BISWAL	PARADEEP LOCK /123 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/27509/2026	DHANA HANTAL	RAJIB LOCHAN PATRNAİK	PADWA /94 /2025	
		VS	VS	()	

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35	D-BLAPL/27518/2026	STATE OF ODISHA CHANDRAKANTA JENA VS	AMULYA RATNA PANDA VS	// BHOGRAI /292 /2025 ()	
36	D-BLAPL/27523/2026	STATE OF ODISHA PANKAJA PRADHAN VS	SANTOSH KUMAR MAHANTY VS	// GOLANTHARA (BERHAMPUR) /144 /2026 ()	
37	D-BLAPL/27527/2026	STATE OF ODISHA RATHI BEHERA VS	PREETAM MISHRA VS	// BAUNISUNI /149 /2025 ()	
38	D-BLAPL/27529/2026	STATE OF ODISHA BHABANI @ NILAMADHAB SAHU VS	SIDDHARTH GOUTAM DAS VS	// BERHAMPUR SADAR /461 /2026 ()	
39	D-BLAPL/27532/2026	STATE OF ODISHA PRIYABRATA MALIK VS	DIBYA JYOTI SAHOO VS	// // ()	AOD20240000587C202600166
40	D-BLAPL/27533/2026	STATE OF ODISHA SASMITA PRADHAN VS	AUROBINDA SAHOO VS	// // ()	AOD20220003080C202600085
41	D-BLAPL/27535/2026	STATE OF ODISHA RAKESH MANDAL VS	SIDDHARTH GOUTAM DAS VS	// BERHAMPUR SADAR /461 /2026 ()	
42	D-BLAPL/27537/2026	STATE OF ODISHA AJAY KUMAR CHHOTRAY VS	AMLAN SHAKTI PAUL VS	// CHoudwar /340 /2025 ()	
43	D-BLAPL/27538/2026	STATE OF ODISHA KALIA @ KARUNAKAR KANHAR VS	BIBHUDATTA PANDA VS	// SARANGADA /102 /2026 ()	
44	D-BLAPL/27541/2026	STATE OF ODISHA E.RABINDRA VS	PRASANTA KUMAR NANDA VS	// CHAMAKHANDI /283 /2026 ()	
45	D-BLAPL/27549/2026	STATE OF ODISHA RAKA SETHI VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /317 /2026 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/27555/2026	SALAMAT KHAN @ JANI VS STATE OF ODISHA	AMULYA RATNA PANDA VS VS	BARAMBA /266 /2026 () //	
47	D-BLAPL/27557/2026	SURESH KUMAR SAMAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS VS	DEOGARH /413 /2026 () //	
48	D-BLAPL/27559/2026	RAGHUNATH BHATRA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS VS	KODINGA /195 /2025 () //	
49	D-BLAPL/27561/2026	KRUSHNA CHANDRA BARIHA @ KAINRU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS VS	LARAMBA /159 /2025 () //	
50	D-BLAPL/27563/2026	ALOK DAS VS STATE OF ODISHA	AMIT KUMAR PATRA VS VS	TITILAGARH /212 /2026 () //	
51	D-BLAPL/27570/2026	SANKIRTAN SAHOO VS STATE OF ODISHA	ANJANA SAHOO VS VS	KINJIRKELA /169 /2024 () //	AOR20220002665C202600003
52	D-BLAPL/27571/2026	KIRAN SAHU VS STATE OF ODISHA	SAHASRANSU SOURAV VS VS	// () //	AOR20220001445C202600117
53	D-CMAPL/42700/2026	PADMANABHA SAHU VS STATE OF ODISHA	ADV. VS VS	// () //	
54	D-CMP/42538/2026	ALOKRASHMI MOHANTY VS RATNABATI MISHRA	TUSAR KUMAR MISHRA VS VS	// () //	
55	D-CMP/42545/2026	ANUPRIYA SAI VS BIRENDRA SAI	TRILOCHAN NANDA VS VS	// () //	
56	D-CMP/42551/2026	PRASANNA KUMAR UPADHYAYA VS HAREKRUSHNA UPADHYAYA	GHANASHYAM MUDULI VS VS	// () //	AOR20220002820C202600024
57	D-CMP/42585/2026	SUSANTA KUMAR DAS	AMIT KUMAR NATH	//	AOR20240000004C202600057

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		VS	VS	0	
		SABITA PANDA		//	
58	D-CMP/42599/2026	SUKA SETHI	UMA CHARAN MISHRA	//	
		VS	VS	0	
		RADHA GOBINDA DAS		//	
59	D-CMP/42617/2026	MINATI MOHANTY	ALOK KUMAR MOHANTY	//	
		VS	VS	0	
		SUCHISMITA SAMANTARAO		//	
60	D-CMP/42621/2026	KAMAL LOCHAN NAYAK	SUMIT KUMAR MOHANTY	//	AOR20220003068C202600054
		VS	VS	0	
		SANJAY KUMAR MOHANTY		//	
61	D-CMP/42622/2026	LAKHANLAL AGRAWAL @ LAKHMANIA	SUDEEP KUMAR SARANGI	//	AOD20260000163C202600076
		VS	VS	0	
		MAHAVIR AGRAWAL		//	
62	D-CMP/42667/2026	SULOCHANA DAS	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		BANAMALI MALLIK		//	
63	D-CMP/42671/2026	SITAKANTA MOHANTY	ANIMESH MOHANTY	//	
		VS	VS	0	
		NISHI KANTA DASH		//	
64	D-CMP/42672/2026	TAPASWINI MALLICK @ PRADHAN	SOUMYA KANTA TRIPATHY	//	AOD20240000239C202600037
		VS	VS	0	
		TRILOCHANA PRADHAN @ TITU PRADHAN		//	
65	D-CMP/42718/2026	Nirupama Mishra	SURESH KUMAR MISHRA	//	AOR20230001091C202600001
		VS	VS	0	
		Geeta Devi		//	
66	D-CMP/42722/2026	PREMANANDA PRADHAN	SANTOSH KUMAR NANDA	//	
		VS	VS	0	
		JITENDRA PRADHAN		//	
67	D-CMP/42724/2026	DAMAYANTI NAYAK	SUVASHISH PATTANAIK	//	
		VS	VS	0	
		RAMACHANDRA MOHAPATRA		//	
68	D-CMP/42730/2026	LAXMISUDHA KAR	SUVASHISH PATTANAIK	//	
		VS	VS	0	

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69	D-CMP/42743/2026	EXECUTIVE OFFICE, SRI SRI LINGARAJ MAHAPRABHU, BHUBANESWAR SWAPNABRATA DASH VS PUNJAB AND SIND BANK, KHURDA	PRASANTA KUMAR SATAPATHY VS	// // 0 //	
70	D-CMP/42744/2026	UMA NAIK VS USHARANI RATH	JAJATI KISHORE MOHANTY VS	// 0 //	
71	D-CONTC/42534/2026	RANJITA JENA VS SUBHA SARMA, I.A.S	ADV. VS	// 0 //	
72	D-CONTC/42553/2026	DINABANDHU KESHI VS SUBHA SARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ADV VS	// 0 //	AOR20220001600C202600269
73	D-CONTC/42566/2026	DURYODHAN NAIK VS MANORANJAN MOHANTY, COMMANDANT HOME GUARDS, DHENKANAL	ADV. VS	// 0 //	
74	D-CONTC/42576/2026	RANJAN KUMAR SHARMA VS AJAMBAR MOHANTY, CHIEF DEVELOPMENT OFFICER CUM ESTABLISHMENT OFFICER, ZILLAPARISHAD, KENDRAPARA	ADV VS	// 0 //	AOR20220001535C202600278
75	D-CONTC/42590/2026	GINDRI MURMU VS DR.MRINALINI DARSWAL, IAS	ADV. VS	// 0 //	
76	D-CONTC/42591/2026	NABIN KIRAN WOMEN SELF HELP GROUP, BHADRAK VS SANJAY KUMAR SINGH, IAS	ADV. VS	// 0 //	
77	D-CONTC/42592/2026	NIHARKANTI MISHRA VS JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //	
78	D-CONTC/42595/2026	AKSHAYA KUMAR SAHU VS SWADHINATA SAHANI, ASSISTANT CONSERVATOR OF FOREST, DEOGARH	ADV. VS	// 0 //	
79	D-CONTC/42597/2026	BINAYA KUMAR KAR VS HARIHARA DEHURI, B.E.O, HINDOL	ADV. VS	// 0 //	

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80	D-CONTC/42600/2026	DIPTIMAYEE SAHOO VS DATTATRAYA BHAUSAHEB SHINDE, IAS	ADV. VS	// 0 //	
81	D-CONTC/42612/2026	SUVRANSU BEHERA VS DINABANDHU SAHU, ACCOUNTANT GENERAL(A AND E), ODISHA	ADV. VS	// 0 //	
82	D-CONTC/42616/2026	DAMAYANTI PATRA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
83	D-CONTC/42618/2026	GURUCHARAN PANI VS INDRAMANI NAYAK, IAS, DIRECTOR, PANCHAYATRAJA AND DRINKING WATER DEPARTMENT,GOVT OF ODISHA	ADV. VS	// 0 //	AOR20240000004C202600059
84	D-CONTC/42619/2026	SATYA NARAYAN PRADHAN VS ARVIND AGRAWAL, COMMISSIONER CUM SECRETARY TO GOVERNMENT, DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202600147
85	D-CONTC/42620/2026	PUSPA RANI PRADHAN VS ARAVIND AGRAWAL,COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202600148
86	D-CONTC/42624/2026	ARUN RANJIT SAHU VS ASHUTOSH KULKARNI, I.A.S	SATYA RANJAN PATI VS	// 0 //	
87	D-CONTC/42629/2026	UTTAM KUMAR SAMAL VS ER.DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA	ADV. VS	// 0 //	
88	D-CONTC/42634/2026	CHITARANJAN JENA VS YAMINI SARANGI, COMMISSIONER CUM PRINCIPAL SECRETARY, GOVT. OF ODISHA	BASUDEBA ROUT VS	// 0 //	
89	D-CONTC/42649/2026	BISWAJIT BIBHUTIRAY VS VINIT AGRAWAL, IPS	ADV. VS	// 0 //	
90	D-CONTC/42657/2026	BASANTI SAHOO VS ASWATHY S., IAS	ADV. VS	// 0 //	
91	D-CONTC/42659/2026	SANTOSH KUMAR NAYAK	ADV.	//	

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		VS	VS	0	
		GIRISH S.N. (I.A.S)		//	
92	D-CONTC/42660/2026	ABHIMANYU NAIK	ADV.	//	
		VS	VS	0	
		MANOJ SATYAWAN MAHAJAN, COLLECTOR AND D.M., KORAPUT		//	
93	D-CONTC/42666/2026	SURENDRANATH SANTA	ADV.	//	
		VS	VS	0	
		N.THIRUMALA NAIK, I.A.S		//	
94	D-CONTC/42668/2026	NEELAM KUMAR SWAIN	ADV	//	AOR20220001296C202600130
		VS	VS	0	
		SWEEKRUTI BARPANDA, SUB REGISTRAR, BHUBANESWAR		//	
95	D-CONTC/42669/2026	SMC OF NILAKANTHESWAR U.P.(M.E) SCHOOL, PURAND	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
96	D-CONTC/42670/2026	JUDHISTIR MALLIK	ADV	//	AOR20220001297C202600210
		VS	VS	0	
		HEMANT SHARMA, SECRETARY HOME DEPARTMENT		//	
97	D-CONTC/42673/2026	SANTOSH KUMAR MOHAPATRA	ADV.	//	
		VS	VS	0	
		N.THIRUMALA NAIK, IAS		//	
98	D-CONTC/42686/2026	BHABAGRAHI DAS	SAILAZA NANDAN DAS	//	
		VS	VS	0	
		RAGHURAM R.IYER, IAS		//	
99	D-CONTC/42693/2026	RAMA KANTA DAS	ADV.	//	
		VS	VS	0	
		N.THIRUMALA NAIK, IAS		//	
100	D-CONTC/42698/2026	BIJAYA KUMAR SAHOO	ADV.	//	
		VS	VS	0	
		ER.DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES, KHURDA		//	
101	D-CONTC/42710/2026	GAJAPATI SAHU	SASHIBHUSAN DAS	//	
		VS	VS	0	
		INDRAMANI NAYAK, IAS		//	
102	D-CONTC/42719/2026	BENGA SAHOO	Swapnil Roy	//	AOR20220001600C202600271
		VS	VS	0	

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103	D-CONTC/42732/2026	SUBHA SARMA, IAS, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, PRAMOD KUMAR BEHERA VS URMILA PRADHAN, TAHASILDAR, SALIPUR	SALYADU ANIL KUMAR DORA VS	// // 0 //	
104	D-CONTC/42739/2026	BIJAYA KUMAR ROUT VS THIRUMALA NAIK N., I.A.S	ADV. VS	// 0 //	
105	D-CONTC/42751/2026	IPSITA MISHRA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
106	D-CONTC/42753/2026	CHITTARANJAN TUDU VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
107	D-CONTC/42767/2026	SARAT CHANDRA MARTHA VS SUBHA SHARMA, PRINCIPAL SECRETARY, GOVT OF ODISHA, WATER RESOURCES DEPARTMENT, KHURDA	Asutosh Rout VS	// 0 //	AOD20230000737C202600129
108	D-CONTC/42768/2026	MAHESH KUMAR SAHU VS ARJYA KUMAR SARBADAMAN, TAHASILDAR, RANAPUR	ADV. VS	// 0 //	
109	D-CONTC/42770/2026	LALIT MOHAN BEHERA VS SUBHA SHARMA, PRINCIPAL SECRETARY, GOVT OF ODISHA, WATER RESOURCES DEPARTMENT, KHURDA	Asutosh Rout VS	// 0 //	AOD20230000737C202600130
110	D-CONTC/42779/2026	PRABINA NAIK VS GUHA POONAM TAPAS KUMAR, IAS	ADV. VS	// 0 //	
111	D-CONTC/42785/2026	KRUTIBAS NAYAK VS GIRISH S.N., IAS	ADV. VS	// 0 //	
112	D-CONTC/42791/2026	SHAKUNTALA JENA VS ABHIMANYU DAS, IIC, KHANDAGIRI POLICE STATION, KHORDHA	SUDHANSU SEKHAR JENA VS	// 0 //	
113	D-CONTC/42796/2026	DUSHASAN JENA VS ANANTA CHARAN PRADHAN	SANTOSH SAHOO VS	// 0 //	

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114	D-CRLA/27400/2026	DR. KEDARNATH PAL @ KEDAR PAL VS STATE OF ODISHA(VIG.)	MRUGANKA MAULI PATNAIK VS	BHUBANESWAR VIGILANCE /45 /2000 () //	
115	D-CRLA/27421/2026	HRUDAYA CHANDRA PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	ANGUL TOWN /642 /2024 () //	
116	D-CRLA/27457/2026	RAJARAM MALIK@RAJA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BINIKA /236 /2021 () //	AOR20240001059C202600025
117	D-CRLA/27487/2026	CHANDAN SWAIN VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BALIKUDA /327 /2024 () //	
118	D-CRLA/27501/2026	BIKRAM SWAIN VS STATE OF ODISHA	SNEHASISH BEHERA VS	BALIKUDA /327 /2024 () //	AOD20250001071C202600067
119	D-CRLA/27508/2026	DAUDA NAYAK VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	SERANGO /44 /2017 () //	
120	D-CRLLP/27542/2026	BRAJA KISHORE RAJ VS PRADIP KUMAR MAHANAND	BIJAY KUMAR RAGAD VS	/ / () //	AOD20220004577C202600064
121	D-CRLMA/27446/2026	HARI CHARAN GUPTA VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS	BALASORE VIGILANCE /30 /2013 () //	
122	D-CRLMC/27398/2026	ISWAR BENDA VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /159 /2019 () //	
123	D-CRLMC/27402/2026	RANJIT BAGH VS STATE OF ODISHA	RAKESH KUMAR DAS VS	MACHHKUND /93 /2020 () //	AOR20220001298C202600053
124	D-CRLMC/27403/2026	RABINDRA KUMAR DAS@RABINDRA KUMAR DASH VS STATE OF ODISHA	RAKESH KUMAR DAS VS	PAPADAHANDI /57 /2024 () //	AOR20220001298C202600054
125	D-CRLMC/27406/2026	SATYA SWAIN	SOUBHAGYA LAXMI PATTNAIK	BONAI /41 /2021	

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126	D-CRLMC/27411/2026	VS STATE OF ODISHA CHANDAN SETHI@CHANDAN KUMAR SETHY	VS RAJENDRA KUMAR SAHU	() // DIGAPAHANDI /422 /2024	
127	D-CRLMC/27465/2026	VS STATE OF ODISHA JAGA @ JAGANNATH PATRA	VS PRITAM KUMAR MALLICK	() // SORO /598 /2026	
128	D-CRLMC/27468/2026	VS STATE OF ODISHA BHARATI TRIPATHY	VS MOHENDRA KUMAR MOHAPATRO	() // CHANDRASEKHARPUR /481 /2022	
129	D-CRLMC/27481/2026	VS STATE OF ODISHA SUSHAMA VERMA	VS PREM KUMAR DAS	() // / /0	
130	D-CRLMC/27483/2026	VS REPUBLIC OF INDIA UDAY SOREN	VS NIRANJAN LENKA	() // / /0	
131	D-CRLMC/27489/2026	VS BHARATI MURMU @ SOREN SHIBA PATEL @ SIBA	VS JYOTIRMAYA SAHOO	() // BARPALLI /14 /2020	
132	D-CRLMC/27490/2026	VS STATE OF ODISHA SHAIKH EJAZUR RAHMAN	VS PRASANTA KUMAR SAHOO	() // MAHILA P.S.(BBSR) /190 /2026	
133	D-CRLMC/27499/2026	VS STATE OF ODISHA SUSHANT@SUSANTA KUMAR DIGAL	VS KULDEEP MOHANTY	() // PHIRINGIA /16 /2026	AOD20240000012C202600273
134	D-CRLMC/27504/2026	VS STATE OF ODISHA MARUT PRADHAN	VS JYOTIRMAYA SAHOO	() // MADHUPATNA /268 /2025	
135	D-CRLMC/27520/2026	VS STATE OF ODISHA ANJANA MISHRA	VS BASUDEV PUJARI	() // KANDARPUR /125 /2025	
136	D-CRLMC/27525/2026	VS STATE OF ODISHA GOUTAM MANGARAJ	VS PRASANNA KUMAR MOHANTY	() // NAYAPALLI P.S. /30 /2017	

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137	D-CRLMC/27528/2026	STATE OF ODISHA DEBASISH BHUYAN VS	MANAS KUMAR CHAND VS	// MAHILA P.S. BUXIBAZAR /157 /2025 ()	
138	D-CRLMC/27536/2026	STATE OF ODISHA SAGARIKA PANDA VS	SUBRAT MISRA VS	// MAHILA P.S.(BBSR) /96 /2025 ()	AOR20220001741C202600002
139	D-CRLMC/27539/2026	STATE OF ODISHA GADADHAR MOHANTY VS	SAMBIT BISWAL VS	// / /0 ()	
140	D-CRLMC/27545/2026	BISWANATH BHOI AKSHYA NAYAK VS	SK. ZAFARULLA VS	// SORO /884 /2025 ()	
141	D-CRLMC/27548/2026	STATE OF ODISHA SUBASH CHANDRA PANDA VS	SUBRAT MISRA VS	// MAHILA P.S.(BBSR) /96 /2025 ()	AOR20220001741C202600001
142	D-CRLMC/27550/2026	STATE OF ODISHA NAROTTAM KANHAR VS	SK. ZAFARULLA VS	// MANAMUNDA /91 /2024 ()	
143	D-CRLMC/27558/2026	STATE OF ODISHA TOFAN KUAMR SAHOO VS	SATYABRATA DASH VS	// KUJANGA /514 /2022 ()	
144	D-CRLMC/27564/2026	STATE OF ODISHA RAJESH KHANNA VS	SATYA SMRUTI MOHANTY VS	// CAPITAL P.S. /588 /2026 ()	
145	D-CRLMC/27568/2026	STATE OF ODISHA JAJATI KESHARI NAYAK@JAJATI KESARI NAYAK VS	SANTOSH KUMAR MAHANTY VS	// / / ()	AOD20240000242C202600238
146	D-CRLMP/27404/2026	LALITA MOHAN PRADHAN GOBARDHAN DAS VS	ARIJEET MISHRA VS	// / /0 ()	
147	D-CRLMP/27410/2026	STATE OF ODISHA SK PAPU@SHA PAPU VS	RAKESH BEHERA VS	// / /0 ()	
		STATE OF ODISHA		//	

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148	D-CRLMP/27417/2026	KUNU@HASAN KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS VS	/ /0 0 //	
149	D-CRLMP/27429/2026	KANCHANA BALA PARIDA @ KANCHAN PARIDA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS VS	/ /0 0 //	
150	D-CRLMP/27430/2026	TAPAS RANJAN DHALASAMANT VS SANGEETA PRADHAN	PRAVASHA PUJAREE PARIDA VS VS	/ /0 0 //	
151	D-CRLMP/27431/2026	SUBHALAXMI PANIGRAHI VS STATE OF ODISHA	HIMSHI KATIKIA VS VS	/ /0 0 //	
152	D-CRLMP/27432/2026 CRLMP/1415/2026	GIRIJA SANKAR DAS VS STATE OF ODISHA	RASHMI RANJAN DAS VS VS	/ / 0 //	AOD20240000806C202600058
153	D-CRLMP/27438/2026	SANKARSHANA SWAIN VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS VS	/ /0 0 //	
154	D-CRLMP/27461/2026	NILAKANTHA MOHANTY VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS VS	/ /0 0 //	
155	D-CRLMP/27469/2026	KEDARESWAR PRUSTY VS STATE OF ODISHA	ROHIT RANJAN RAY VS VS	/ /0 0 //	
156	D-CRLMP/27502/2026	SAHEDA BEGUM VS SAYED SAMIM AKHTAR	BISWARANJAN MAHARATHA VS VS	/ / 0 //	AOD20240000586C202600266
157	D-CRLMP/27513/2026	RINI MOHANTY VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS VS	/ /0 0 //	
158	D-CRLMP/27517/2026	SARASWATI BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS VS	/ /0 0 //	
159	D-CRLMP/27543/2026	JOGENDRA KUMAR SAHOO	SUSANTA KUMAR LENKA	/ /	AOR20220001299C202600066

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMP/27547/2026	SANGITA SAHU	PRAVASH CHANDRA JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMP/27552/2026	SANGITA SAHU	PRAVASH CHANDRA JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMP/27553/2026	BHIMSEN NAYAK	PRASHANTA KUMAR DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMP/27560/2026	KOTAK MAHINDRA BANK LTD., MUMBAI	DEVI PRASAD TRIPATHY	/ /0	
		VS	VS	()	
		SUPERINTENDENT OF POLICE, BERHAMPUR		//	
164	D-CRLREV/27407/2026	SANJAY SINGH@KOYA	BIKASH CHANDRA PARIJA	PLANTSITE /124 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLREV/27414/2026	P. LINGARAJ REDDY@P.LINGARAJ	AMIT PRASAD BOSE	/ /0	
		VS	VS	()	
		ANNAPURNA PANI		//	
166	D-CRLREV/27428/2026	AKSHAYA KUMAR PATTANAIK	BUDHIRAM DAS	KUMBHARAPARA /277 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLREV/27433/2026	RAMESH CHANDRA @ CHHOTU SINGH @ RAMESH	BIJAYA KUMAR RAGADA	/ /0	
		VS	VS	()	
		RAJ KUMAR AGRAWAL		//	
168	D-CRLREV/27458/2026	TARAPRASAD GOUDA@LITU	SUSANTA KUMAR BARAL	BAIDYANATHPUR /606 /2025	AOR20220001297C202600211
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLREV/27476/2026	SUSANTA KUMAR JENA	NARENDRA KUMAR LENKA	KUAKHIA /144 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLREV/27482/2026	DEBARAJ NAYAK	JYOTIRMAYA SAHOO	KABISURYANAGAR /36 /2013	
		VS	VS	()	

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171	D-CRLREV/27521/2026	STATE OF ODISHA RAJA MAHARANA VS	SURYASNATA MOHAPATRA VS	// HARICHANDANPUR /89 /2026 0	
172	D-CRLREV/27569/2026	STATE OF ODISHA SUSHRUTA MOHANTY VS	SATYABRATA DASH VS	// PURIGHAT /264 /2025 0	
173	D-FAO/42623/2026	STATE OF ODISHA DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD., KOLKATA VS	PRANATHI KUMAR MOHANTY VS	// // 0	
174	D-GUAP/42554/2026	SUNITA GOUDA BASANTA KUMAR MOHANTY VS	MANAS PATI VS	// // 0	AOR20220001535C202600274
175	D-LAA/42681/2026	BISHNU PRASAD MOHANTY GITANJALI NAYAK VS	KISHORE KUMAR JENA VS	// // 0	
176	D-LAA/42689/2026	STATE OF ODISHA M/S. SHYAM METALICS AND ENERGY LIMITED, SAMBALPUR VS	MEYADIPKIRSH MOHANTY VS	// // 0	
177	D-MACA/42536/2026	SPECIAL LAND ACQUISITION OFFICER, SAMBALPUR CHANDAN MOHAPATRA VS	PRADEEP KUMAR MISHRA VS	// // 0	
178	D-MACA/42630/2026	LAXMINARAYAN BHATTA DUSHASAN @ JAGANNATH GHADI VS	BISWAJIT MOHANTY VS	// // 0	
179	D-MACA/42635/2026	MD SHAFIQUAL HAQUE PINTU @ ASISH @ SANDIP KUMAR BEHERA VS	DURGA CHARAN DEY VS	// // 0	
180	D-MACA/42636/2026	SUVRAKANTA DAS PRAKASH TARENIA VS	DURGA CHARAN DEY VS	// // 0	
181	D-MACA/42654/2026	SNEHAPRAVA MAHAPATRA SOUBHAGINI BASANTIA VS	KAPILA CHARAN NAYAK VS	// // 0	
		JNARANJAN BASANTIA		//	

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182	D-MACA/42658/2026	M/S. ICICI LOMBARD GENERAL INSURANCE CO. LTD. VS TULASI NAIK	ANUPAM DASH VS VS	// 0 //	
183	D-MACA/42691/2026	MANAGER LEGAL THE ORIENTAL INSURANCE CO. LTD. VS SATYAJIT NAYAK	SOMNATH ROY VS VS	// 0 //	
184	D-MACA/42754/2026	THE DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD., VS GITASHREE PANIGRAHI	RANJEET KUMAR VS VS	// 0 //	
185	D-MATA/42564/2026	GIRISH CHANDRA BHUYAN VS RASMITA BHUYAN	ASHOK KUMAR SAHOO VS VS	// 0 //	AOD20240000557C202600105
186	D-MATA/42713/2026	RAJESH KUMAR LENKA VS ROJALIN SAMAL	PRASANNA KUMAR RATH VS VS	// 0 //	
187	D-RPFAM/42563/2026	GIRISH CHANDRA BHUYAN VS RASMITA BHUYAN	ASHOK KUMAR SAHOO VS VS	// 0 //	AOD20240000557C202600106
188	D-RPFAM/42717/2026	RAJESH KUMAR LENKA VS ROJALIN SAMAL	PRASANNA KUMAR RATH VS VS	// 0 //	
189	D-RSA/42633/2026	TAMASARANI DASMOHAPATRA VS SATYABRATA RATHO	AMIT PRASAD BOSE VS VS	// 0 //	
190	D-RSA/42638/2026	ISHWAR PRASAD THAKUR VS PUSHPA PANIGRAHI	BUDHIRAM DAS VS VS	// 0 //	
191	D-RVWPET/42705/2026	SANSKAR KHANDUAL VS STATE OF ODISHA	SUJIT KUMAR ACHARYA VS VS	// 0 //	
192	D-TRP(C)/42533/2026 TRP(C)/280/2026	SOMALIN MISHRA VS SHAKTI RANJAN PANI	PRAVAT KUMAR MUDULI VS VS	// JUDGE FAMILY COURT-II,BHUBANESWAR(Khordha) CP/0000992/2026	
193	D-TRP(C)/42605/2026	SAMBIT RANJAN MALLIK	LAMBIT SENAPATI	//	

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		VS	VS	0	
		SWAGATIKA DAS		//	
194	D-TRP(C)/42627/2026	N.SNIGDHA SAURAMYA	LAXMAN PRADHAN	//	
		VS	VS	0	
		ABHAYA BADANA BEPARI		//	
195	D-TRP(C)/42632/2026	N. SNIGDHA SAURAMYA	LAXMAN PRADHAN	//	
		VS	VS	0	
		ABHAYA BADANA BEPARI		//	
196	D-TRP(C)/42706/2026	MINARANI MAHALIK	NIRANJAN PANDA	//	
		VS	VS	0	
		JAGABANDHU BEHERA		//	
197	D-TRP(C)/42720/2026	T SUNANDA	DIBYA JYOTI SAHOO	//	AOD20240000587C202600167
		VS	VS	0	
		D JOGI PRADHAN		//	
198	D-TRPCRL/27473/2026	RANJAN KUMAR KARNA	KAPILA CHARAN NAYAK	//0	
		VS	VS	0	
		PRIYA BARIK@KARNA		//	
199	D-WA/42625/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	//	LOD20240000172C202600301
		VS	VS	0	
		DR. DURGESHI BARAL		//	
200	D-WA/42626/2026	MANAGING COMMITTEE OF SRI JAGANNATH TEMPLE	ANAND KISHOR DAS	//	AOD20240000548C202600016
		VS	VS	0	
		KARTIK CHANDRA DAS		//	
201	D-WA/42628/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	//	LOD20240000194C202600316
		VS	VS	0	
		DR. ARJUN SAHU		//	
202	D-WA/42676/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	//	LOD20240000200C202600300
		VS	VS	0	
		RAJ KUMAR BEHERA		//	
203	D-WA/42677/2026	COMMISSIONER CUM SECRETARY OF PANCHAYAT RAJ	ADARSH KUMAR	//	LOD20240000194C202600317
		VS	VS	0	
		AJAYA KUMAR SARANGI		//	
204	D-WA/42678/2026	SURENDRA KUMAR SAHOO	Jyoti Ranjan Behera	//	AOR20220001586C202600061
		VS	VS	0	

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205	D-WA/42787/2026	CHIEF SECRETARY AND DEVELOPMENT COMMISSIONER GENERAL MANAGER (ELECTRICALS) ODISHA HYDROPOWER CORPORATION LTD., MALKANGIRI VS GITANJALI DASH	VS VS	// // 0 //	
206	D-WP(C)/42521/2026 WP(C)/29176/2026	SOUMYARANJAN MOHAPATRA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
207	D-WP(C)/42522/2026 WP(C)/29164/2026	G.NAGARJUN REDDY VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
208	D-WP(C)/42523/2026 WP(C)/29169/2026	HAREKRUSHNA PRADHAN VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
209	D-WP(C)/42524/2026 WP(C)/29174/2026	SK.RUMAN ALLI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
210	D-WP(C)/42525/2026 WP(C)/29160/2026	SANTOSH KUMAR PARIDA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
211	D-WP(C)/42526/2026	DEBENDRANATH MOHANTA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202600270
212	D-WP(C)/42527/2026	BISHNU PRIYA PRADHAN VS STATE OF ODISHA	PRABHAKAR SABAT VS	// 0 //	AOD20260000172C202600097
213	D-WP(C)/42528/2026 WP(C)/29165/2026	U.AJAYA KUMAR DORA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
214	D-WP(C)/42529/2026	BISHNU NAHAK VS STATE OF ODISHA	PRABHAKAR SABAT VS	// 0 //	AOD20260000172C202600098
215	D-WP(C)/42531/2026	BINODINI BEHERA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	

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216	D-WP(C)/42532/2026	BABRUBAHAN BHOI VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS VS	// 0 //	
217	D-WP(C)/42535/2026 WP(C)/29184/2026	MADHU DIGAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS VS	// 0 //	
218	D-WP(C)/42537/2026	HAREKRUSHNA KAR VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS VS	// 0 //	
219	D-WP(C)/42539/2026	PRADIPTA KUMAR PATTANAYAK VS STATE OF ODISHA	NIROJ KUMAR MAHAPATRA VS VS	// 0 //	AOD20240000311C202600072
220	D-WP(C)/42540/2026	MANJUSHA AGRAWALLA @ SINGHANIA VS NIMISH SINGHANIA	SOURAV SUMAN BHUYAN VS VS	// 0 //	
221	D-WP(C)/42541/2026 WP(C)/29193/2026	ROSNABALA MOHAPATRA VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS VS	// 0 //	
222	D-WP(C)/42542/2026	PRATIMA PRADHAN VS STATE OF ODISHA	BISHNU CHARAN SAHU VS VS	// 0 //	
223	D-WP(C)/42543/2026	SATYANARAYAN NAYAK VS STATE OF ODISHA	DEBARANJAN RAY VS VS	// 0 //	
224	D-WP(C)/42544/2026	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	RAMANATH ACHARYA VS VS	// 0 //	
225	D-WP(C)/42546/2026	SANKAR BEHERA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS VS	// 0 //	
226	D-WP(C)/42547/2026	BANABASH NAYAK VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS VS	// 0 //	
227	D-WP(C)/42548/2026	BHARATI DASH	JAYASHREE BISWAL	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/42549/2026	MAMATA BEHERA	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/42550/2026	SURATHA MIRDHA	GHANASHYAM BANJI	//	
	WP(C)/29158/2026	VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/42552/2026	NISCHINT MULTISERVICE PVT. LTD., BHUBANESWAR	AKHIL KUMAR	//	
	WP(C)/29179/2026	VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/42555/2026	BIJAY KUMAR MAHALI	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202600101
	WP(C)/29163/2026	VS	VS	0	
		REGIONAL PROVIDENT FUND COMMISSIONER, EPFO		//	
232	D-WP(C)/42556/2026	GADADHAR ROUL	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/42557/2026	NIZAM UDDIN KHAN	KHIROD CHANDRA MAJHI	//	
		VS	VS	0	
		R.T.O.CUTTACK		//	
234	D-WP(C)/42558/2026	RAJENDRA GOUDA	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/42559/2026	D SARASWATI REDDY	RAMDAS ACHARY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/42560/2026	M/S.UTKAL FACILITY SERVICES PVT.LTD., BHUBANESWAR	SWAMI SACHI PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/42561/2026	MASUKA FATAMA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/42562/2026	RAMA CHANDRA MISHRA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	

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239	D-WP(C)/42565/2026	STATE OF ODISHA NARAYAN RATH VS	SUBHADUTTA ROUTRAY VS	// // 0	
240	D-WP(C)/42567/2026	STATE OF ODISHA PRASHANTI KUMARI PANDA VS	SUBHADUTTA ROUTRAY VS	// // 0	
241	D-WP(C)/42568/2026	STATE OF ODISHA SAGAR BHOI VS	BIJAY JENA VS	// // 0	
242	D-WP(C)/42569/2026	STATE OF ODISHA ITISHREE DAS VS	SUBHADUTTA ROUTRAY VS	// // 0	
243	D-WP(C)/42570/2026	STATE OF ODISHA MANOJ KUMAR DAS VS	SUBHADUTTA ROUTRAY VS	// // 0	
244	D-WP(C)/42572/2026	STATE OF ODISHA UNION OF INDIA, NEW DELHI VS	ASHOK KUMAR ROY VS	// // 0	
245	D-WP(C)/42573/2026	BICHITRANANDA PATRA GUPTESWAR MAHILA SANGHA, GANJAM VS	ABINASH SWAIN VS	// // 0	
246	D-WP(C)/42574/2026	STATE OF ODISHA TULAMANI NAG VS	ASHOK KUMAR SETHI VS	// // 0	
247	D-WP(C)/42575/2026	STATE OF ODISHA BIJAN KUMAR BARIK VS	BIBHU PRASAD DAS VS	// // 0	
248	D-WP(C)/42577/2026	STATE OF ODISHA PRAMILA JENA VS	PRABHAKAR SABAT VS	// // 0	AOD20260000172C202600099
249	D-WP(C)/42578/2026	STATE OF ODISHA JOGENDRANATH PATULIA VS	MANAS PATI VS	// // 0	AOR20220001535C202600276
		STATE OF ODISHA		//	

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250	D-WP(C)/42579/2026	BIJAY KUMAR NAIK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS VS	// 0 //	
251	D-WP(C)/42580/2026	PRADYUMNA PATTANAYAK VS STATE OF ODISHA	MANAS PATI VS VS	// 0 //	AOR20220001535C202600277
252	D-WP(C)/42581/2026	ABHIMANYU BARIK VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS VS	// 0 //	
253	D-WP(C)/42582/2026	PRAVAKAR PATRA VS STATE OF ODISHA	MANAS PATI VS VS	// 0 //	AOR20220001535C202600275
254	D-WP(C)/42583/2026	JAGADISH MANDAL VS STATE OF ODISHA	ANIRUDH SANGANERIA VS VS	// 0 //	AOD20240000262C202600001
255	D-WP(C)/42584/2026	DHABALESHWAR MOHANTA VS STATE OF ODISHA	AKASH KUMAR BORAL VS VS	// 0 //	AOD20230000781C202600020
256	D-WP(C)/42586/2026	BINOD BIHARI PRADHAN VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS VS	// 0 //	
257	D-WP(C)/42587/2026	G.LAXMI NARAYAN PATTANAIK VS STATE OF ODISHA	DEBARANJAN RAY VS VS	// 0 //	
258	D-WP(C)/42588/2026	DILLIP KUMAR NANDA VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS VS	// 0 //	
259	D-WP(C)/42589/2026	M/S.LUCKY ARCADE RED CHILLY, BALASORE VS ODISHA TOURISM DEVELOPMENT CORPORATION LTD., BHUBANESWAR	PRASANTA KUMAR JENA VS VS	// 0 //	
260	D-WP(C)/42593/2026	RUPARANI MANTRI VS STATE OF ODISHA	ALOK KUMAR PANDA VS VS	// 0 //	
261	D-WP(C)/42594/2026	ROUTU LOKANADHAM	KADAR MOHAMMAD	//	

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		VS	VS	0	
		ODISHA STATE BAR COUNCIL, CUTTACK		//	
262	D-WP(C)/42596/2026	PRAGATI SHG, BALANGIR	RAJIV KUMAR MAHANTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/42598/2026	INDIRA MAHILA KENDRA S.H.G., NABARANGAPUR	RAJIV KUMAR MAHANTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/42601/2026	RAM KRISHNA DAS	GYANENDRA CHANDRA SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/42602/2026	BISWANATH RANA	PARASH BISWAL	//	
		VS	VS	0	
		THE COMMISSIONER, CT AND GST, ODISHA, CUTTACK		//	
266	D-WP(C)/42603/2026	BANAMBER BAI	BIBHUTI BHUSAN DASH	//	
		VS	VS	0	
		COLLECTOR AND DISTRICT MAGISTRATE, NAYAGARH		//	
267	D-WP(C)/42604/2026	SABITRI AHIR	BIKRAM CHANDRA GHADEI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/42606/2026	PURNIMA NAIK	BIKRAM CHANDRA GHADEI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/42607/2026	NIRAKAR SABAR	SOUMIK SPANDAN TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/42608/2026	KAINTA SA	AMIYA KUMAR BEHERA	//	
		VS	VS	0	
		MAHANADI COALFIELDS LTD.,SAMBALPUR		//	
271	D-WP(C)/42609/2026	DR.SAVITRI BHAGAT	TANMAY MISHRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
272	D-WP(C)/42610/2026	SUBASH CHANDRA MOHAPATRO	SOUMIK SPANDAN TRIPATHY	//	
		VS	VS	0	

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273	D-WP(C)/42611/2026	STATE OF ODISHA NAMITA PRADHAN VS MAHANADI COALFIELDS LTD.,SAMBALPUR	AMIYA KUMAR PRADHAN VS	// // 0 //	
274	D-WP(C)/42613/2026 WP(C)/29167/2026	RASA KANTA GIRI @ RASA NANDA GIRI VS MINISTRY OF ROAD TRANSPORT AND HIGHWAY,BHUBANESWAR	ASHUTOSH MOHANTA VS	// 0 //	
275	D-WP(C)/42614/2026	RASHMI KUMARI MAHAPATRA VS STATE OF ODISHA	JAGAJIT PANDA VS	// 0 //	
276	D-WP(C)/42615/2026	BUNURANI SATAPATHY VS MAHANADI COALFIELDS LTD.,SAMBALPUR	AMIYA KUMAR BEHERA VS	// 0 //	
277	D-WP(C)/42631/2026 WP(C)/29168/2026	JAGABANDHU@JAGABANDHU MALLICK VS STATE OF ODISHA	BINI MISHRA VS	// 0 //	
278	D-WP(C)/42637/2026	ABHIJEET SINGH TIRIA VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //	AOD20260000375C202600008
279	D-WP(C)/42639/2026	RAGHUNANDAN SINGH VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //	
280	D-WP(C)/42640/2026	DURYODHAN PADHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	AOR20220001583C202600259
281	D-WP(C)/42641/2026	SANDHYARANI JHANKAR VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	AOR20220001583C202600260
282	D-WP(C)/42642/2026	SRIKANTA KUMAR JENA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	AOR20220001583C202600261
283	D-WP(C)/42643/2026	BIRAJ XESS VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// 0 //	AOR20220001797C202600026

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284	D-WP(C)/42644/2026	KRUSHNA CHANDRA KUARNR VS STATE OF ODISHA	SUBRAT KUMAR DAS VS VS	// 0 //	AOR20220001797C202600023
285	D-WP(C)/42645/2026	CHANDRAMA BARIHA VS STATE OF ODISHA	SUBRAT KUMAR DAS VS VS	// 0 //	AOR20220001797C202600024
286	D-WP(C)/42646/2026	SUBHRANSU KUMAR BEHERA VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS VS	// 0 //	
287	D-WP(C)/42647/2026	KUNTI LUHA VS STATE OF ODISHA	SUBRAT KUMAR DAS VS VS	// 0 //	AOR20220001797C202600025
288	D-WP(C)/42648/2026	KAILASH CHANDRA SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS VS	// 0 //	AOR20240000004C202600058
289	D-WP(C)/42650/2026	SAYED MD. SHAMSUL ABEDEEN VS STATE OF ODISHA	SAROJA KANTA SAMAL VS VS	// 0 //	AOR20250001113C202600068
290	D-WP(C)/42651/2026	DHANU MUNDA VS STATE OF ODISHA	SUBRAT KUMAR DAS VS VS	// 0 //	AOR20220001797C202600027
291	D-WP(C)/42652/2026	YOGESH AGRAWAL VS STATE OF ODISHA	SUBHAM AGRAWAL VS VS	// 0 //	AOR20220001380C202600041
292	D-WP(C)/42653/2026	N.RAMACHANDRA REDDY VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS VS	// 0 //	
293	D-WP(C)/42655/2026	BIJAYLAXMI SETHI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS VS	// 0 //	AOR20220001583C202600258
294	D-WP(C)/42656/2026	ROHAN KUMAR NAG VS STATE OF ODISHA	SUBHAM AGRAWAL VS VS	// 0 //	AOR20220001380C202600040
295	D-WP(C)/42661/2026	ANSHUMAN SAHU	PABITRA KUMAR DUTTA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/42662/2026	SASHIBHUSAN NATH	SUSHANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/42663/2026	PABITRA MOHAN HARIJAN	RAMANATH ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/42664/2026	KUNA SINGHA @ SING	SATYABRATA SENAPATI	//	
		VS	VS	0	
		TAHASILDAR, KHAIRA, BALASORE		//	
299	D-WP(C)/42665/2026	GITANJALI PANDA	SUSHANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/42674/2026	PRAKASH KUMAR PANDYA	AMITABH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/42675/2026	HEMANTA NAIK	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		MAHANADI COALFIELDS LTD.,SAMBALPUR		//	
302	D-WP(C)/42679/2026	M/S RAJ KISHORE BHUE, SONEPUR	CHITTA RANAJAN DAS	//	
		VS	VS	0	
		COMMISSIONER (APPEALS) GST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR		//	
303	D-WP(C)/42680/2026	BINOD BIHARI SAHU	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/42682/2026	M/S.MAHAVEER DIGITAL VISION, GANJAM	CHITTA RANAJAN DAS	//	
		VS	VS	0	
		COMMISSIONER OF CT AND GST, ODISHA, CUTTACK		//	
305	D-WP(C)/42683/2026	ANJAN KUMAR SAHOO	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/42684/2026	MANORANJAN TRIPATHY	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	

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307	D-WP(C)/42685/2026	DISTRICT SUB REGISTRAR, PURI ABHAMAYEE LENKA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// // 0 //	
308	D-WP(C)/42687/2026	ARATI SWAIN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
309	D-WP(C)/42688/2026	M/S.AIR CARE REFRIGERATION, GROUND FLOOR, BEHIND THE SWAN VS COMMISSIONER, CT AND GST, ODISHA, CUTTACK	BEHIND THE SWAN VS	// 0 //	
310	D-WP(C)/42690/2026	KANAKALATA PANDA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
311	D-WP(C)/42692/2026	DEBENDRA KUMAR NAIK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
312	D-WP(C)/42694/2026	SUSANTA KUMAR SWAIN VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //	
313	D-WP(C)/42695/2026	LAXMIDHAR NAIK VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// 0 //	
314	D-WP(C)/42696/2026	NAVIN RAJ VS TPCODL, DHENKANAL	PRASANTA KUMAR SAHOO VS	// 0 //	
315	D-WP(C)/42697/2026	SIBALAL MIRDHA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //	
316	D-WP(C)/42699/2026	SHYAMSUNDAR DHAL VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// 0 //	
317	D-WP(C)/42701/2026	GAJINDRA ORAM VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //	

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318	D-WP(C)/42702/2026	SAROJ KUMAR MAHAPATRA VS STATE OF ODISHA	SATYABADI MANTRY VS	// 0 //	
319	D-WP(C)/42703/2026	RAMLAL BUDEK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //	
320	D-WP(C)/42704/2026	BHARAT BHOI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
321	D-WP(C)/42707/2026	MAA BHAWANI SHG, KALAHANDI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
322	D-WP(C)/42708/2026	GAJINDRA ORAM VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //	
323	D-WP(C)/42709/2026	GANESWAR SETHI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
324	D-WP(C)/42711/2026	SIBALAL MIRDHA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //	
325	D-WP(C)/42712/2026	BAGHRAY SOREN VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
326	D-WP(C)/42714/2026	KARUNAKAR ROUT VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
327	D-WP(C)/42715/2026	JADABA NANDA PRADHAN VS UNION OF INDIA	SALYADU ANIL KUMAR DORA VS	// 0 //	
328	D-WP(C)/42716/2026	SONALI BISWAL VS STATE OF ODISHA	BHAGABAN MOHANTY VS	// 0 //	
329	D-WP(C)/42721/2026	ANJALI MOHANTY	JAJATI KESHARI KHUNTIA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/42723/2026	DILLIP KUMAR ACHARYA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/42725/2026	MAA THANAPATI SHG, BHADRAK	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/42726/2026	SANTOSH KUMAR PANIGRAHI	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/42727/2026	ABHAYA KUMAR DAS	NIRANJAN PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/42728/2026	HARI PAIK	SOUMI DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/42729/2026	NILAMADHABA BISHOYI	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/42731/2026	DANDASI PAIK	SOUMI DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/42733/2026	SUSAMA SUNDARAY	NIRANJAN PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/42734/2026	MANORANJAN DASMOHAPATRA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/42735/2026	SUNDHI PAIK	SOUMI DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/42736/2026	SOUVAGINI BEHERA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	

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341	D-WP(C)/42737/2026	STATE OF ODISHA KALPANA SRICHANDAN VS	NIRANJAN PRADHAN VS	// // 0	
342	D-WP(C)/42738/2026	STATE OF ODISHA A.SATYANARAYAN SENAPATI VS	SANGRAM JENA VS	// // 0	
343	D-WP(C)/42740/2026	STATE OF ODISHA HARI KRISHNA PANDA VS	BHABANI SHANKAR RAYAGURU VS	// // 0	
344	D-WP(C)/42741/2026	STATE OF ODISHA AVAYA CHARAN SETHY VS	SANGRAM JENA VS	// // 0	
345	D-WP(C)/42742/2026	STATE OF ODISHA PRADIP KUMAR CHAND VS	DURGESH NARAYAN RATH VS	// // 0	
346	D-WP(C)/42745/2026	STATE OF ODISHA PRATAP KUMAR MISRA VS	BHABANI SHANKAR RAYAGURU VS	// // 0	
347	D-WP(C)/42746/2026	STATE OF ODISHA GATISWAR BEHERA VS	DURGESH NARAYAN RATH VS	// // 0	
348	D-WP(C)/42747/2026	STATE OF ODISHA ALOK KUMAR RAO VS	NARESH CHANDRA JENA VS	// // 0	
349	D-WP(C)/42748/2026	CHIEF GENERAL MANAGER, MANANADI COALFIELDS LIMITED, SAMBALPUR S.DILLIP KUMAR PATRO VS	BHABANI SHANKAR RAYAGURU VS	// // 0	
350	D-WP(C)/42749/2026	STATE OF ODISHA DULENDRA KUMAR @ DOLENDRA PRADHAN VS	RABINDRA NATH PRUSTY VS	// // 0	
351	D-WP(C)/42750/2026	CHAIRMAN, ODISHA GRAMEEN BANK, BHUBANESWAR GAYACHAND NAYAK VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
		STATE OF ODISHA		//	

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352	D-WP(C)/42752/2026	KEDAR PRASAD PANDA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS DILLIP KUMAR MOHAPATRA	// 0 //	
353	D-WP(C)/42755/2026	BUDDHESWAR SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS NRUSINGHA CHARAN MOHARANA	// 0 //	AOD20220001927C202600141
354	D-WP(C)/42756/2026	ABHIMANYU PATI VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS SUBRAT KUMAR DAS	// 0 //	
355	D-WP(C)/42757/2026	BHUMI SUTA DIP VS STATE OF ODISHA	SUBRAT KUMAR DAS VS AKSHAYA KUMAR PANDEY	// 0 //	AOR20220001797C202600028
356	D-WP(C)/42758/2026	CHANDRAMANI BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS ASHOK KUMAR SAHOO	// 0 //	
357	D-WP(C)/42759/2026	BIPIN DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS SUBRAT KUMAR DAS	// 0 //	AOD20240000557C202600107
358	D-WP(C)/42760/2026	KABITA ORAM VS STATE OF ODISHA	SUBRAT KUMAR DAS VS DILLIP KUMAR MOHAPATRA	// 0 //	AOR20220001797C202600029
359	D-WP(C)/42761/2026	MANAGING COMMITTEE OF PITAMBAR HIGH VIDYALAYA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS NRUSINGHA CHARAN MOHARANA	// 0 //	AOD20220001927C202600142
360	D-WP(C)/42762/2026	AKSHAYA KUMAR PANI VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS DILLIP KUMAR MOHAPATRA	// 0 //	
361	D-WP(C)/42763/2026	ARUNA KUMAR NAIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS SHASHI BHUSAN JENA	// 0 //	AOD20220001927C202600144
362	D-WP(C)/42764/2026	JATINDRA KUMAR DAS VS STATE OF ODISHA	SHASHI BHUSAN JENA VS DILLIP KUMAR MOHAPATRA	// 0 //	
363	D-WP(C)/42765/2026	MANAGING COMMITTEE OF KHANDATARA HIGH SCHOOL, BHADRA	DILLIP KUMAR MOHAPATRA	//	AOD20220001927C202600143

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/42766/2026	AVAYA KUMAR NAIK	DILLIP KUMAR MOHAPATRA	//	AOD20220001927C202600145
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/42769/2026	BIPIN DAS	ASHOK KUMAR SAHOO	//	AOD20240000557C202600108
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/42771/2026	ASHOK KUMAR BISWAL	RABINDRA KUMAR PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/42772/2026	CHINMAYEE BISWAL	Bijay Kumar Behera	//	AOR20220001736C202600225
		VS	VS	0	
		State Of Odisha		//	
368	D-WP(C)/42773/2026	PRIYANKA DAS	PRASHANTA KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/42774/2026	RENUKA PATEL	SURYAKANTA DWIBEDI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/42775/2026	RANJAN KUMAR SAHU	Anirudh Sanganeria	//	AOD20240000262C202600002
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/42776/2026	KUNI PANDA ALIAS GEETANJALI MOHAPATRA	Soubhagya Swain	//	AOR20220001296C202600131
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/42777/2026	PALLABI BISWAS	HAREKRUSHNA DASH	//	AOD20240000001C202600083
		VS	VS	0	
		State Of Odisha		//	
373	D-WP(C)/42778/2026	PADMANABHA NANDA	Asutosh Rout	//	AOD20230000737C202600131
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/42780/2026	DEBARAJ PADHI	Asutosh Rout	//	AOD20230000737C202600132
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :08/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/42781/2026	STATE OF ODISHA DR.BIBHU PRASAD NAYAK VS	MANAS KUMAR CHAND VS	// // 0	
376	D-WP(C)/42782/2026	STATE OF ODISHA LALIT SAHOO VS	Asutosh Rout VS	// // 0	AOD20230000737C202600133
377	D-WP(C)/42783/2026	STATE OF ODISHA PADMAN NAIK VS	MANAS KUMAR CHAND VS	// // 0	
378	D-WP(C)/42784/2026	STATE OF ODISHA GANGADHAR BHARATI VS	SATYA RANJAN MOHAPATRA VS	// // 0	
379	D-WP(C)/42786/2026	STATE OF ODISHA RAMESH CHANDRA PRADHAN VS	SANGRAM JENA VS	// // 0	
380	D-WP(C)/42788/2026	STATE OF ODISHA TARAPAD SARKAR VS	AMIT PRASAD BOSE VS	// // 0	
381	D-WP(C)/42789/2026	UTKAL GRAMEEN BANK, BHUBANESWAR NIDHIRAM MALLIK VS	KALI PRASAD MOHANTY VS	// // 0	
382	D-WP(C)/42790/2026	STATE OF ODISHA PREMA MANJARI NAYAK VS	SASWATI MOHAPATRA VS	// // 0	
383	D-WP(C)/42792/2026	STATE OF ODISHA GANGADHAR PARIDA VS	SANGRAM JENA VS	// // 0	
384	D-WP(C)/42793/2026	STATE OF ODISHA CHIDANANDA SWAMI SHG, GANJAM VS	SANTOSH KUMAR MAHANTY VS	// // 0	
385	D-WP(C)/42794/2026	STATE OF ODISHA BALAMUKUND SAHU VS	SATYAJIT SAMAL VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/42795/2026	PRANABANDHU SETHI VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //	
387	D-WP(C)/42797/2026	SUSHANTA MEHER VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //	
388	D-WP(C)/42798/2026	DHABALESWAR NAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
389	D-ABLAPL/27387/2026	UJAL BEHERA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /160 /2019 0 //	
390	D-ABLAPL/27388/2026	SUBHACHINTAK MIRDHA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /341 /2026 0 //	
391	D-ABLAPL/27389/2026	SANJEEB KUMAR PATRA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	GOSANINUAGAM /161 /2026 0 //	
392	D-ABLAPL/27391/2026	ANIL KUMAR BHOI VS STATE OF ODISHA	RABI NARAYAN PANDA VS	TIHIDI /267 /2026 0 //	
393	D-ABLAPL/27392/2026	TARANI @ TARANISEN SUNA VS STATE OF ODISHA	JULU KHANSAMA VS	BOUDH /75 /2025 0 //	
394	D-ABLAPL/27394/2026	KRUSHNA CHANDRA SAHOO@KRUSHNA SAHOO VS STATE OF ODISHA	MITU KUMAR BISWAL VS	KRUSHNA PRASAD /231 /2026 0 //	AOD20240000430C202600053
395	D-ABLAPL/27401/2026	SANJIB JENA @ SANJIB KUMAR JANA VS STATE OF ODISHA	SURESH KUMAR JENA VS	RASGOBINDPUR /256 /2026 0 //	
396	D-ABLAPL/27405/2026	LALU DHIR @ NILAMANI DHIR VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /514 /2026 0 //	
397	D-ABLAPL/27409/2026	SUBRAT PATTANAYAK	PANCHANAN PANIGRAHI	INDUASTRIAL,NISA /294 /2026	AOD20250000009C202600112

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/27416/2026	NAROTTA @ NAROTTAM @ NAROTTAMA PRADHAN	BIRAJA PRASAD NANDA	COLLIERY /538 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/27419/2026	ABHISHEK LAYAK	SURYAKANTA DWIBEDI	GOSANINUAGAM /331 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/27423/2026	IMRAN KHAN	PANKAJ KUMAR SAHOO	CANTONMENT ROAD /311 /2026	AOR20240000004C202600056
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/27425/2026	RAJASHREE PRADHAN@ROUT	JAGADIP SAHOO	BIDANASI /261 /2026	AOD20250001139C202600027
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/27426/2026	JANAKINATH MISHRA	JUGALA KISHORE PANDA	BHUBANESWAR VIGILANCE /65 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/27427/2026	GOLAPA MOHARANA	DHRUBA CHARAN ROUT	NARASINGHPUR /187 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/27434/2026	CHANDAN SAHU	SAROJ KUMAR DASH	KANTABANIA PS /180 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/27435/2026	MAMATA BHUTIA	SAROJ KUMAR DASH	KANTABANIA PS /180 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/27436/2026	BIKASH@BIKASH KUMAR PRADHAN	MITU KUMAR BISWAL	DHENKANAL TOWN /558 /2026	AOR20220000053C202600078
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/27437/2026	SHRIKANTA PRADHAN @ KANHA PRADHAN @ KEN	SAROJ KUMAR DASH	TANGI (KHURDA) /625 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/27439/2026	KANSIRAM DIGAL	RAJESH RANJAN SAHOO	VIGILANCE PS (BERHAMPUR) /6 /2026	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/27441/2026	STATE OF ODISHA(VIG.) TAPAS KUMAR GIRI VS STATE OF ODISHA	DHARMENDRA SETHY VS	// KHAIRA /177 /2026 ()	
410	D-ABLAPL/27442/2026	PABITRA KUMAR PANDI@PABITRA PANDI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// KODALA /8 /2013 ()	AOD20240000364C202600219
411	D-ABLAPL/27443/2026	HUNDAL@JAGAN SAHOO@JAGANNATH SAHOO VS STATE OF ODISHA	MANORANJAN DAS VS	// DHENKANAL TOWN /558 /2026 ()	AOR20220000053C202600079
412	D-ABLAPL/27447/2026	RAMAKANTA DAS VS STATE OF ODISHA	BASANTA KUMAR BARIK VS	// KHAIRA /153 /2026 ()	
413	D-ABLAPL/27448/2026	BINA PRADHAN @ BINAPANI PRADHAN VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	// KUNDHEIGOLA /259 /2023 ()	
414	D-ABLAPL/27452/2026	KRUSNA CHANDRA BEHERA VS STATE OF ODISHA	BHARAT JALLI VS	// INFOVALLY UPD BHUBANESWAR /364 /2026 ()	AOD20240000581C202600097
415	D-ABLAPL/27453/2026	MANAS BEHERA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// ODAGAON /95 /2018 ()	AOD20220003315C202600051
416	D-ABLAPL/27454/2026	MANTU SAHU VS STATE OF ODISHA	KEDARNATH SAHOO VS	// BAGDIA /160 /2025 ()	AOD20230000656C202600017
417	D-ABLAPL/27455/2026	SANJIB MAJHI VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// ATTABIRA /338 /2026 ()	AOR20240001059C202600024
418	D-ABLAPL/27456/2026	BINOD PRADHAN VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// ODAGAON /276 /2026 ()	AOD20220003315C202600050
419	D-ABLAPL/27460/2026	ANIL DALEI VS STATE OF ODISHA	AMITAV TRIPATHY VS	// NAYAGARH /284 /2026 ()	

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FILING REPORT AS ON :08/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/27463/2026	ANJAN KUMAR DASH VS STATE OF ODISHA	BISWORANJAN SWAIN VS	BANSADA /231 /2026 () //	
421	D-ABLAPL/27464/2026	RILI DALAI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	DHARMASALA /312 /2026 () //	
422	D-ABLAPL/27466/2026	AJAY POLEI VS STATE OF ODISHA	SISIRA PANIGRAHI VS	SAHID NAGAR P.S. /369 /2026 () //	
423	D-ABLAPL/27470/2026	MILLI DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RANPUR /168 /2007 () //	
424	D-ABLAPL/27471/2026	C.D. PRAVEEN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SAHID NAGAR P.S. /25 /2026 () //	
425	D-ABLAPL/27472/2026	SK. INTAJ ALI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DASPALLA /119 /2026 () //	
426	D-ABLAPL/27474/2026	BHAGIRATHI JANI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //	
427	D-ABLAPL/27475/2026	GOURAB PATNAIK VS STATE OF ODISHA	NIRANJAN LENKA VS	DHAULI PS /190 /2026 () //	
428	D-ABLAPL/27477/2026	BIKRAM KESARI PATTNAYAK @ TIKINA PATTNAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /586 /2026 () //	
429	D-ABLAPL/27479/2026	ANANTA DIPAA @ ANANT DEEP VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	PHIRINGIA /56 /2023 () //	AOD20240000587C202600165
430	D-ABLAPL/27480/2026	MUNA PARIDA @ MANAS PARIDA VS STATE OF ODISHA	TARUN PATNAIK VS	TANGI (KHURDA) /616 /2026 () //	
431	D-ABLAPL/27485/2026	BALI YADAV	SOUMYA RANJAN DAS	SECTOR-7 /157 /2026	

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FILING REPORT AS ON :08/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/27491/2026	SK. MUNTAJIM	KEDAR CHANDRA BEHERA	CANTONMENT ROAD /311 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/27492/2026	SHAMIM AHMED	SUBHRAJIT SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/27493/2026	MD.SHADAAB @ MOHAMMED SHADAAB	KEDAR CHANDRA BEHERA	CANTONMENT ROAD /311 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/27495/2026	SENTULA @ SMRUTI RANJAN DHAL	AMLAN MOHANTY	BINJHARPUR /352 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/27500/2026	SK. NAIM	SANDEEP RAJ PANDA	PATNA /127 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/27503/2026	NIDHIA @ NITYANANDA PARIDA	SAMBIT BISWAL	TIRTOL /381 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/27505/2026	SK. NAIM @ SK. NAYEEM	SANDEEP RAJ PANDA	HARICHANDANPUR /145 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/27507/2026	SK. NAIM	SANDEEP RAJ PANDA	PATNA /95 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/27510/2026	SK. NAIM	SANDEEP RAJ PANDA	PATNA /270 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/27511/2026	SK. NAIM	SANDEEP RAJ PANDA	TELKOI /9 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/27512/2026	SK. ZAFAR HUSEN @ SK. JAFAR	SANDEEP RAJ PANDA	PATNA /186 /2025	
		VS	VS	()	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/27514/2026	STATE OF ODISHA RATIKANTA NAIK @ RATHIKANT NAIK VS	SALYADU ANIL KUMAR DORA VS	// KASHIPUR /90 /2026 ()	
444	D-ABLAPL/27515/2026	STATE OF ODISHA LITAN BHOL @ LITAN BHOLA VS	SANJIT MISHRA VS	// PURI TOWN /539 /2026 ()	
445	D-ABLAPL/27516/2026	STATE OF ODISHA SK. NAIM VS	SANDEEP RAJ PANDA VS	// TELKOI /322 /2025 ()	
446	D-ABLAPL/27519/2026	STATE OF ODISHA AJAYA KUMAR MOHANTY @ AJAYA MOHANTY VS	HEMANT KU. TRIPATHY VS	// KUCHINDA /189 /2026 ()	
447	D-ABLAPL/27522/2026	STATE OF ODISHA ALOK BHOI VS	SANJIT MISHRA VS	// SATYABADI /333 /2026 ()	
448	D-ABLAPL/27524/2026	STATE OF ODISHA RAGHU PRADHAN @ RAGHUNATH DAS VS	SANJIT MISHRA VS	// SEA BEACH /286 /2026 ()	
449	D-ABLAPL/27526/2026	STATE OF ODISHA RABINARAYAN JENA @ RABI VS	SANJIT MISHRA VS	// KANAS /93 /2026 ()	
450	D-ABLAPL/27530/2026	STATE OF ODISHA SANGRAM KESHARI TARAI @ SANGRAM KESWARI VS	SANJIT MISHRA VS	// KRUSHNA PRASAD /226 /2026 ()	
451	D-ABLAPL/27531/2026	STATE OF ODISHA RAJAT KUMAR PRADHAN VS	AMLAN SHAKTI PAUL VS	// CHANDRASEKHARPUR /882 /2026 ()	
452	D-ABLAPL/27534/2026	STATE OF ODISHA MANOJ KUMAR SAHU ALIAS MANOJ KU SAHU ALIAS VS	SANDEEP MOHANTY VS	// // ()	AOD20240000012C202600274
453	D-ABLAPL/27540/2026	STATE OF ODISHA ASHIS KUMAR NAYAK @ BIBHU VS	BIJAY KUMAR BEHERA VS	// KHANDAGIRI P.S. /631 /2026 ()	AOR20220001736C202600224
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :08/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/27544/2026	SULOCHANA BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /510 /2026 () //	
455	D-ABLAPL/27546/2026	VIKI BENIA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	NARAYANPATNA /70 /2026 () //	
456	D-ABLAPL/27551/2026	VIKI BENIA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	NARAYANPATNA /71 /2026 () //	
457	D-ABLAPL/27554/2026	RAJESH PRADHAN @ BABUL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	/ /0 () //	
458	D-ABLAPL/27556/2026	LAXMIDHAR BAUT VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /634 /2026 () //	
459	D-ABLAPL/27562/2026	SANKAR ROUT VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	BERHAMPUR SADAR /532 /2026 () //	
460	D-ABLAPL/27565/2026	PRABHAT KUMAR NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA VS	/ / () //	AOR20220001615C202600143
461	D-ABLAPL/27566/2026	ANURAG PRIYADARSHAN VS STATE OF ODISHA	SAHASRANSU SOURAV VS	NAYAPALLI P.S. /466 /2026 () //	AOR20220001445C202600116
462	D-ABLAPL/27567/2026	RATIKANTA PRADHAN VS STATE OF ODISHA	OM PRAKASH SARAN VS	GONDIA /385 /2026 () //	AOR20220000371C202600110
463	D-ARBP(ICA)/42530/2026 ARBP(ICA)/5/2026	OCL IRON AND STEELS LIMITED A PUBLIC LIMITED VS OCEAN WINNER SHIPPING CO., LTD.	ABHINAV KUMAR VS M/S SOUMYAJYOTI BISWAL,R.RAY,S.K.JAJODIA	ABHINAV KUMAR VS MA,S.SENAPATI,A.A.MISHRA,A.GURU,A.MISHRA,G.MISHRA	

ORISSA HIGH COURT

MISC CASES FILED on :07/09/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ADMLS/42367/2026 ADMLS/6/2026	INTEROCEAN SHIPPING (INDIA) PVT.LTD., MP	ANSHUMAN RAY	24/2026
2	D-ADMLS/42367/2026 ADMLS/6/2026	INTEROCEAN SHIPPING (INDIA) PVT.LTD., MP	ANSHUMAN RAY	25/2026
3	D-CRLMA/326/2023 CRLMA/326/2023	MADHUMITA BEHERA MP	DIGAMBARA MISHRA	37/2026
4	D-CMAPL/42098/2026 CMAPL/ /	THE BRANCH MANAGER, RELIANCE GENSERVICES PVT. CO. LTD., BHUBANESWAR MP	SEBASTIAN SUTAPATI	212/2026
5	D-CRLMP/2528/2023 CRLMP/2528/2023	ER DEBASHISHA HOTA MP	ER DEBASHISHA HOTA (IN PERSON)	308/2026
6	D-CRLMP/25005/2026 CRLMP/1262/2026	DR.PRADIPTA KUMAR PRADHAN@ MP	PRADIPTA KUMAR PRADHAN	309/2026
7	D-CRLMP/25305/2026 CRLMP/1298/2026	RAMANARAYAN BAL MP	AAYUSH KUMAR	310/2026
8	D-CRLMP/27277/2026 CRLMP/ /	SHANKAR CHANDRA BARIK MP	SURYAKANTA DWIBEDI	311/2026
9	D-CRLMP/27282/2026 CRLMP/ /	NIRANJAN NAYAK MP	SURYAKANTA DWIBEDI	312/2026
10	D-CRLMP/27362/2026 CRLMP/ /	JOGESWAR BEHERA MP	NIRANJAN LENKA	313/2026
11	D-TRP(C)/36171/2025 TRP(C)/323/2025	SANGIT SANDHYA PATEL MP	ARIJEET MISHRA	320/2026
12	D-TRP(C)/42320/2026 TRP(C)/ /	SUJATA TARAFDAR MP	GOURAV DASH	321/2026
13	D-RPFAM/42153/2026 RPFAM/ /	SATYA SUNDAR SETHY MP	ANAM CHARAN PANDA	401/2026
14	D-RPFAM/41035/2026 RPFAM/247/2026	DILLIP KUMAR RAY MP	MANASH RANJAN NAYAK	402/2026
15	D-RPFAM/42411/2026 RPFAM/ /	MADAN MOHAN SAHOO MP	SATABDI SAMANTRAY	403/2026
16	D-RPFAM/42411/2026 RPFAM/ /	MADAN MOHAN SAHOO MP	SATABDI SAMANTRAY	404/2026
17	D-RPFAM/42426/2026 RPFAM/ /	RAMA KRISHNA BEHERA MP	PRAVAT KUMAR MOHANTY	405/2026
18	D-LAA/40109/2026 LAA/155/2026	SPECIAL LAND ACQUISITION OFFICER, TALCHER MP	MOHEN BIRANJAN DAS	450/2026
19	D-MATA/42220/2026 MATA/ /	PRADIPTA KUMAR NAYAK MP	TAPASWINI SINHA	486/2026
20	D-MATA/42285/2026 MATA/ /	DR. HRUSHIKESH BARIK MP	AGNIHOTRA SAHU	487/2026
21	D-MATA/13642/2026 MATA/114/2026	RAKESH CHANDRA ROUT MP	DEBA KUMAR RATH	488/2026
22	D-MATA/42444/2026 MATA/ /	SRINIBASH MOHARANA MP	ABHAYA KUMAR SHARMA	489/2026
23	D-CONTC/34195/2026 CONTC/5972/2026	MINATI DAS MP	ARUN KUMAR BEHERA	604/2026
24	D-CONTC/40864/2026 CONTC/6010/2026	BHARATI ROUT MP	ADV.	605/2026
25	D-CONTC/37948/2026 CONTC/5993/2026	PRASANNA KUMAR PRADHAN MP	ADV.	606/2026
26	D-BLAPL/24882/2026	RANJAN NAYAK	SOUBHAGYA KUMAR DASH	

	BLAPL/8534/2026	MP		654/2026
27	D-BLAPL/15883/2026	DILEEP KUMAR P.	NRUSINGHA NANDA MOHAPATRA	
	BLAPL/5534/2026	MP		655/2026
28	D-BLAPL/23881/2026	RAJENDRA MAJHI	RABINDRA NATH PRUSTY	
	BLAPL/9007/2026	MP		656/2026
29	D-BLAPL/27034/2026	ASHOK SA	SARAT KUMAR JENA	
	BLAPL/9211/2026	MP		657/2026
30	D-CRLREV/26960/2026	SAURIN BHATT@SAURIN G BHATT	SOUMYA MISHRA	
	CRLREV/ /	MP		1046/2026
31	D-CRLREV/33934/2025	BHAGABAN BEHERA	JANMEJAYA KATIKIA, PULAKESH MOHANTY	
	CRLREV/869/2025	MP		1047/2026
32	D-CRLREV/27200/2026	RAMA KRUSHNA RATHA	JAGABANDHU SAHU	
	CRLREV/ /	MP		1048/2026
33	D-CRLREV/27200/2026	RAMA KRUSHNA RATHA	JAGABANDHU SAHU	
	CRLREV/ /	MP		1049/2026
34	D-CRLREV/26000/2026	SUSIL KHOSLA	AAYUSH KUMAR	
	CRLREV/637/2026	MP		1050/2026
35	D-CRLREV/27257/2026	SRIPATI CHARAN BADAJENA	RASHMI RANJAN MISHRA	
	CRLREV/ /	MP		1051/2026
36	D-CRLREV/27281/2026	SARBESWAR ROUT	SURYAKANTA DASH	
	CRLREV/ /	MP		1052/2026
37	D-CRLREV/27287/2026	RABINDRANATH MUNI @ GANDA	SURYAKANTA DWIBEDI	
	CRLREV/ /	MP		1053/2026
38	D-CRLREV/27332/2026	KARTIK SWAIN	SIDHESWAR RATH	
	CRLREV/ /	MP		1054/2026
39	D-CRLREV/27332/2026	KARTIK SWAIN	SIDHESWAR RATH	
	CRLREV/ /	MP		1055/2026
40	D-CRLREV/27336/2026	BABU @ RAJAKISHOR SAHOO @ RAJKISHOR SAHOO	KRISHNA KUMAR RATH	
	CRLREV/ /	MP		1056/2026
41	D-CRLREV/27336/2026	BABU @ RAJAKISHOR SAHOO @ RAJKISHOR SAHOO	KRISHNA KUMAR RATH	
	CRLREV/ /	MP		1057/2026
42	D-CRLREV/27369/2026	ASIM CHANDRA SAHOO	BHABANI SHANKAR DASPARIDA	
	CRLREV/ /	MP		1058/2026
43	D-FAO/32512/2025	THE MANAGER LEGAL, M/S. ICICI LOMBARD GENERAL INSURANCE COMPANY LTD.,BBSR		
	FAO/377/2025	MP		1278/2026
44	D-FAO/42236/2026	DILLIP KUMAR MISHRA	DILLIP KUMAR MOHAPATRA	
	FAO/ /	MP		1279/2026
45	D-RSA/29750/2026	BHUTALA GOUDA	KALI PRASAD MOHANTY	
	RSA/365/2026	MP		1305/2026
46	D-RSA/42203/2026	BATA@BATAKRUSHNA MALLIK	ASIT KUMAR JENA	
	RSA/ /	MP		1306/2026
47	D-RSA/9713/2025	BIJAYA KUMAR SATAPATHY @ PUROHITDHANANJAYA MUND		
	RSA/137/2025	MP		1307/2026
48	D-RSA/51958/2025	SARASWATI NAYAK	SOURAV SUMAN BHUYAN	
	RSA/639/2025	MP		1308/2026
49	D-RSA/17769/2026	DURYODHANA PARIDA	SOURAV SUMAN BHUYAN	
	RSA/259/2026	MP		1309/2026
50	D-ABLAPL/6296/2026	SURESH KUMAR BARIK		
	ABLAPL/2764/2026	MP		1650/2026
51	D-ABLAPL/18855/2024	PRASANTA NAIK		
	ABLAPL/6677/2024	MP		1651/2026
52	D-ABLAPL/18730/2026	HARISCHANDRA GUDU @ ENDO		
	ABLAPL/7431/2026	MP		1652/2026
53	D-ABLAPL/24004/2026	BOBY NAIK		
	ABLAPL/9501/2026	MP		1653/2026
54	D-CMP/39669/2026	SASHIKALA JOSHI @ SHARMA	DEEPALI MAHAPATRA	
	CMP/1417/2026	MP		1696/2026
55	D-CMP/33399/2026	PRAVAT MARTHA@PRAVAT KUMAR MAHAPATRA	DEEPA KUMAR MAHAPATRA	
	CMP/1197/2026	MP		1697/2026
56	D-CMP/42073/2026	BINAYA PRAKASH NAYAK@NAIK	UPENDRA KUMAR SAMAL (SR. ADV.)	
	CMP/1522/2026	MP		1698/2026
57	D-CMP/42064/2026	PRATIMA DISARI	T.N.MURTY	
	CMP/ /	MP		1699/2026

58	D-CMP/42078/2026 CMP/1537/2026	NAGARJUNA MAJHI @ NAGENDRA MAJHI MP	BIJAYA KUMAR BEHERA 1	1700/2026
59	D-CMP/42085/2026 CMP/ /	PRAFULLA PANDA MP	BISWAJIT MOHAPATRA	1701/2026
60	D-CMP/42066/2026 CMP/ /	SANTI KUMARI NIRMAL PATRA CHETTY MP	T.N.MURTY	1702/2026
61	D-CMP/42069/2026 CMP/1530/2026	ARCHANA NAYAK MP	SUMIT KUMAR MOHANTY	1703/2026
62	D-CMP/42112/2026 CMP/ /	SAILABALA SWAIN MP	PITAMBAR BEHERA	1704/2026
63	D-CMP/35778/2026 CMP/1353/2026	SANJUKTA SAHOO MP		1705/2026
64	D-CMP/35937/2026 CMP/1315/2026	JITENDRA BISWAL MP		1706/2026
65	D-CMP/34642/2026 CMP/1261/2026	DANDASI @ DANDAPANI SAHU MP	UMA CHARAN MISHRA	1707/2026
66	D-CMP/42224/2026 CMP/ /	BASUDEV GIRI MP	BUDHIRAM DAS	1708/2026
67	D-CMP/42221/2026 CMP/1529/2026	SOUDAMINI SAHOO MP	BRAHMANANDA TRIPATHY	1709/2026
68	D-CMP/22436/2025 CMP/848/2025	MOKA KHAN MP	SANDIPANI NAYAK	1710/2026
69	D-CMP/42279/2026 CMP/ /	KARUNAKAR ROUT MP	PRAFULLA KUMAR LENKA	1711/2026
70	D-CMP/42298/2026 CMP/1525/2026	M/S. SHANTI CONSTRUCTION SAMBALPUR MP	RAJAT KUMAR SAMAL	1712/2026
71	D-CMP/42295/2026 CMP/ /	LAND ACQUISITION OFFICER CUM COMPTROLLER MP	PHANOU KUMAR SINGH	1713/2026
72	D-CMP/32264/2025 CMP/1284/2025	BASANTA@BASANT KUMAR PANDA MP	JITENDRA KUMAR MISHRA (2)	1714/2026
73	D-CMP/42235/2026 CMP/ /	SITA @ SITANJALI MALLICK MP	SUSANTA KUMAR BARAL	1715/2026
74	D-CMP/22777/2026 CMP/894/2026	RAJDHANI BUS OWNERS ASSOCIATION, BSM MP	MANMUNDA SINGH	1716/2026
75	D-CMP/42346/2026 CMP/ /	SIDHESWAR ROUT MP	SANTOSH KUMAR NANDA	1717/2026
76	D-CMP/40013/2025 CMP/1559/2025	SAMINA BEHERA MP	MANMAYA KUMAR DASH	1718/2026
77	D-CMP/42414/2026 CMP/ /	KAUSALYA PATRA MP	NIRANJAN LENKA	1719/2026
78	D-CMP/42419/2026 CMP/ /	ASHOK KUMAR AGRAWAL MP	PRAJNA SARITA MOHANTY	1720/2026
79	D-CMP/42423/2026 CMP/ /	SUJATA DAS MP	PRAJNA SARITA MOHANTY	1721/2026
80	D-CMP/42460/2026 CMP/1538/2026	ADMINISTRATIVE OFFICER CUM HOSTEL SUPERVISOR MP	SUBH KUMAR POKHI	1722/2026
81	D-CMP/42468/2026 CMP/ /	GANGADHAR KAR MP	MANAS KUMAR CHAND	1723/2026
82	D-CMP/42502/2026 CMP/ /	SABITRIMANI SAHU MP	TUSAR KUMAR MISHRA	1724/2026
83	D-MACA/42086/2026 MACA/ /	GOBINDA NAYAK MP	KAPILA CHARAN NAYAK	2007/2026
84	D-MACA/42088/2026 MACA/ /	SARAT MOHANTY MP	PRADEEP KUMAR MISHRA	2008/2026
85	D-MACA/42091/2026 MACA/ /	SANDHYA SAHOO MP	PRADEEP KUMAR MISHRA	2009/2026
86	D-MACA/42104/2026 MACA/ /	DURA DEHURY MP	PRADEEP KUMAR MISHRA	2010/2026
87	D-MACA/42109/2026 MACA/ /	PRASANJIT SAHOO MP	PRADEEP KUMAR MISHRA	2011/2026
88	D-MACA/39787/2026 MACA/ /	DEBADATTA SAHU MP	PRAFULLA CHANDRA ACHARYA	2012/2026
89	D-MACA/42115/2026	LUDIMANI MARANDI	PRADEEP KUMAR MISHRA	

	MACA/ /	MP		2013/2026
90	D-MACA/42115/2026	LUDIMANI MARANDI	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2014/2026
91	D-MACA/36377/2026	M/S. H.D.F.C. ERGO GENERAL INSURANCE CO. LTD.	GORLI PRASAD DOKTA	
	MACA/865/2026	MP		2015/2026
92	D-MACA/460/2009	D.M.,O.I.CO.LTD.	M/S.NAYAN BEHARI DAS	
	MACA/460/2009	MP		2016/2026
93	D-MACA/41108/2026	THE D.M., NATIONAL INSURANCE COMPANY LTD., RAIPUR	RAMAN MOHANTY	
	MACA/ /	MP		2017/2026
94	D-MACA/41108/2026	THE D.M., NATIONAL INSURANCE COMPANY LTD., RAIPUR	RAMAN MOHANTY	
	MACA/ /	MP		2018/2026
95	D-MACA/41112/2026	THE D.M., NATIONAL INSURANCE COMPANY LTD., RAIPUR	RAMAN MOHANTY	
	MACA/ /	MP		2019/2026
96	D-MACA/41112/2026	THE D.M., NATIONAL INSURANCE COMPANY LTD., RAIPUR	RAMAN MOHANTY	
	MACA/ /	MP		2020/2026
97	D-MACA/824/2010	RABINDRA BASANTIA	M/S.K.C.NAYAK	
	MACA/824/2010	MP		2021/2026
98	D-MACA/42211/2026	BABITA NAYAK	PRATAP KUMAR BEHERA	
	MACA/ /	MP		2022/2026
99	D-MACA/42211/2026	BABITA NAYAK	PRATAP KUMAR BEHERA	
	MACA/ /	MP		2023/2026
100	D-MACA/992/2013	B.M.,IFFCO-TOKIO GEN		
	MACA/992/2013	MP		2024/2026
101	D-MACA/42242/2026	THE LIBERTY GENERAL INSURANCE COMPANY LTD., BHUBANESWAR	MANATI BHANESWAR	
	MACA/ /	MP		2025/2026
102	D-MACA/42254/2026	ORIENTAL INSURANCE COMPANY LTD., BHUBANESWAR	BAHANESEWAR MOHANTY	
	MACA/ /	MP		2026/2026
103	D-MACA/42254/2026	ORIENTAL INSURANCE COMPANY LTD., BHUBANESWAR	BAHANESEWAR MOHANTY	
	MACA/ /	MP		2027/2026
104	D-MACA/19527/2026	MANAGER, FUTURE GENERAL INDIA INSURANCE COMPANY LIMITED, BHUBANESWAR		
	MACA/ /	MP		2028/2026
105	D-MACA/26634/2026	M/S.IFFCO TOKIO GENERAL INSURANCE COMPANY LTD., BHUBANESWAR	MANIKHA BHUBANESWAR	
	MACA/875/2026	MP		2029/2026
106	D-MACA/26635/2026	M/S. IFFCO TOKIO GENERAL INSURANCE COMPANY LTD., BHUBANESWAR	MANIKHA BHUBANESWAR	
	MACA/ /	MP		2030/2026
107	D-MACA/26974/2026	ORIENTAL INSURANCE COMPANY LTD., ANJAM ALI KHAN		
	MACA/876/2026	MP		2031/2026
108	D-MACA/28624/2026	SHRIRAM GENERAL INSURANCE COMPANY LTD., RAIPUR		
	MACA/878/2026	MP		2032/2026
109	D-MACA/33906/2026	DIVISIONAL MANAGER, FUTURE GENERAL INDIA INSURANCE COMPANY LTD., VISAKHAPATNAM, ANDHRA PRADESH		
	MACA/872/2026	MP		2033/2026
110	D-MACA/33689/2026	AUTHORIZED OFFICER, LIBERTY GENERAL INSURANCE COMPANY LIMITED, BRANCH OFFICE, ANGUL		
	MACA/871/2026	MP		2034/2026
111	D-MACA/39997/2026	M/S. CHOLAMANDALAM GENERAL INSURANCE COMPANY LIMITED, KHURDA		
	MACA/873/2026	MP		2035/2026
112	D-MACA/39997/2026	M/S. CHOLAMANDALAM GENERAL INSURANCE COMPANY LIMITED, KHURDA		
	MACA/873/2026	MP		2036/2026
113	D-MACA/42427/2026	THE REGIONAL MANAGER, T.P. HUB, M/S.PRIENSHUK INSURANCE CO. LTD.,		
	MACA/ /	MP		2037/2026
114	D-MACA/42427/2026	THE REGIONAL MANAGER, T.P. HUB, M/S.PRIENSHUK INSURANCE CO. LTD.,		
	MACA/ /	MP		2038/2026
115	D-MACA/42436/2026	SUPRIYA PARIDA	NAGENDRA PARIDA	
	MACA/ /	MP		2039/2026
116	D-MACA/42436/2026	SUPRIYA PARIDA	NAGENDRA PARIDA	
	MACA/ /	MP		2040/2026
117	D-MACA/42456/2026	BHIMASEN SWAIN	BISWAJIT MOHANTY	
	MACA/ /	MP		2041/2026
118	D-MACA/42455/2026	CHINMAYEE JENA	BISWAJIT MOHANTY	
	MACA/ /	MP		2042/2026
119	D-MACA/42456/2026	BHIMASEN SWAIN	BISWAJIT MOHANTY	
	MACA/ /	MP		2043/2026
120	D-CRLA/24095/2026	RAMESH CHANDRA MISHRA	TIRTH KUMAR SAHU	
	CRLA/790/2026	MP		2335/2026

121	D-CRLA/24095/2026 CRLA/790/2026	RAMESH CHANDRA MISHRA MP	TIRTH KUMAR SAHU	2336/2026
122	D-CRLA/27101/2026 CRLA/ /	TILU KUMAR PRADHAN MP	MAHES DAS	2337/2026
123	D-CRLA/27101/2026 CRLA/ /	TILU KUMAR PRADHAN MP	MAHES DAS	2338/2026
124	D-CRLA/27153/2026 CRLA/ /	MAKARDHAWAJA PRADHAN MP	BHABANI SHANKAR DASPARIDA	2339/2026
125	D-CRLA/27153/2026 CRLA/ /	MAKARDHAWAJA PRADHAN MP	BHABANI SHANKAR DASPARIDA	2340/2026
126	D-CRLA/18882/2026 CRLA/617/2026	TUTU@SUSANTA PRADHAN MP	RAMA CHANDRA MOHANTY	2341/2026
127	D-CRLA/27170/2026 CRLA/ /	HAPUN @ SUMARENDRA PATRA @ SUMERENDRA PATRA MP	BIJAY KUMAR MOHANTY	2342/2026
128	D-CRLA/27170/2026 CRLA/ /	HAPUN @ SUMARENDRA PATRA @ SUMERENDRA PATRA MP	BIJAY KUMAR MOHANTY	2343/2026
129	D-CRLA/27207/2026 CRLA/ /	MADHUSUDAN MURMU MP	SK. ZAFARULLA	2344/2026
130	D-CRLA/27207/2026 CRLA/ /	MADHUSUDAN MURMU MP	SK. ZAFARULLA	2345/2026
131	D-CRLA/27211/2026 CRLA/ /	BAKA@UMESWAR SINGH MP	SURESH KUMAR JENA	2346/2026
132	D-CRLA/27211/2026 CRLA/ /	BAKA@UMESWAR SINGH MP	SURESH KUMAR JENA	2347/2026
133	D-CRLA/27211/2026 CRLA/ /	BAKA@UMESWAR SINGH MP	SURESH KUMAR JENA	2348/2026
134	D-CRLA/6531/2024 CRLA/195/2024	RANJAN GAGRAI MP	CHITTA RANJAN SAHU	2349/2026
135	D-CRLA/3170/2025 CRLA/152/2025	BRAJABANDHU BARIK MP	CHEERA RANJAN SATAPATHY	2350/2026
136	D-CRLA/27251/2026 CRLA/833/2026	SANGRAM PATTNAYAK @ PATTNAIK MP	BISHNU PRASAD PRADHAN	2351/2026
137	D-CRLA/27251/2026 CRLA/833/2026	SANGRAM PATTNAYAK @ PATTNAIK MP	BISHNU PRASAD PRADHAN	2352/2026
138	D-CRLA/388/2019 CRLA/388/2019	PRAMOD SAHOO MP	MR BIJAYA KU MOHANTY M/S.DEVASHIS PANDA, DILLIP KU.MOHA	2353/2026
139	D-CRLA/979/2019 CRLA/979/2019	SINDHU KUNKAL MP	BIJAY KUMAR MOHANTY	2354/2026
140	D-CRLA/27308/2026 CRLA/ /	KARTIKESWAR SAHU MP	SURYAKANTA DWIBEDI	2355/2026
141	D-CRLA/27308/2026 CRLA/ /	KARTIKESWAR SAHU MP	SURYAKANTA DWIBEDI	2356/2026
142	D-CRLA/27218/2026 CRLA/829/2026	KHARAT BAG MP	BINOD KUMAR HATI	2357/2026
143	D-CRLA/27218/2026 CRLA/829/2026	KHARAT BAG MP	BINOD KUMAR HATI	2358/2026
144	D-CRLA/15098/2025 CRLA/606/2025	SURATHA@ALOK PRADHAN MP		2359/2026
145	D-CRLA/27370/2026 CRLA/ /	PRAMOD BARAL @ DAINA MP	BIKRAM KUMAR NAYAK	2360/2026
146	D-CRLA/27370/2026 CRLA/ /	PRAMOD BARAL @ DAINA MP	BIKRAM KUMAR NAYAK	2361/2026
147	D-CRLA/27370/2026 CRLA/ /	PRAMOD BARAL @ DAINA MP	BIKRAM KUMAR NAYAK	2362/2026
148	D-CRLA/27372/2026 CRLA/836/2026	DR. DEBENDRANATH NAIK MP	BASUDEV PUJARI	2363/2026
149	D-CRLA/27372/2026 CRLA/836/2026	DR. DEBENDRANATH NAIK MP	BASUDEV PUJARI	2364/2026
150	D-CRLMC/24817/2026 CRLMC/ /	JAGABANDHU PUSTI MP	RAJENDRA NARAYAN ROUT	2452/2026
151	D-CRLMC/24820/2026 CRLMC/ /	JAGABANDHU PUSTI MP	RAJENDRA NARAYAN ROUT	2453/2026
152	D-CRLMC/24819/2026	JAGABANDHU PUSTI	RAJENDRA NARAYAN ROUT	

	CRLMC/3227/2026	MP		2454/2026
153	D-CRLMC/24816/2026	JAGABANDHU PUSTI	RAJENDRA NARAYAN ROUT	
	CRLMC/ /	MP		2455/2026
154	D-CRLMC/22587/2026	SANTOSH SAMAL	RAJKISHORE SWAIN	
	CRLMC/3046/2026	MP		2456/2026
155	D-CRLMC/18846/2024	SOUMYA RANJAN NAYAK@SOUMYABRAHMANANDA	PRAVASH CHANDRA JENA	
	CRLMC/2582/2024	MP		2457/2026
156	D-CRLMC/27112/2026	ANSHUMAN HOTA	NIRVAYA KUMAR SAMANTARAY	
	CRLMC/3210/2026	MP		2458/2026
157	D-CRLMC/27121/2026	MANTU@PRADEEP PATRA	PRASANNA KUMAR MISHRA	
	CRLMC/ /	MP		2459/2026
158	D-CRLMC/20860/2026	PRADEEP KUMAR GHOSH	SWAGATIKA SAHOO	
	CRLMC/2277/2026	MP		2460/2026
159	D-CRLMC/27198/2026	RAGHUNATH MANGARAJ @ BALA	SANTOSH CHANDRA ATABUDHI	
	CRLMC/ /	MP		2461/2026
160	D-CRLMC/27148/2026	SHIV SANKAR BENERJEE	SUJAY SHANKER SINGHDEO	
	CRLMC/ /	MP		2462/2026
161	D-CRLMC/25918/2026	SITARAM NAYAK	JAWAHARLAL NAYAK	
	CRLMC/3211/2026	MP		2463/2026
162	D-CRLMC/27221/2026	BITMAX TECHNOLOGY PVT. LTD., NOIDA	ABRAHMANANDA TRIPATHY	
	CRLMC/3233/2026	MP		2464/2026
163	D-CRLMC/27236/2026	CHITTARANJAN BEHURA	SHIBANI SHANKAR PRADHAN	
	CRLMC/3235/2026	MP		2465/2026
164	D-CRLMC/26641/2026	SANJAY @ SEKH NURALAM	BISWARANJAN DALAI	
	CRLMC/ /	MP		2466/2026
165	D-CRLMC/27245/2026	DEBONIL DEY	SHIBANI SHANKAR PRADHAN	
	CRLMC/3236/2026	MP		2467/2026
166	D-CRLMC/27246/2026	GOPAL KRUSHNA NAHAK	MANAS KUMAR CHAND	
	CRLMC/ /	MP		2468/2026
167	D-CRLMC/23704/2026	ABHISHEK MISHRA	BISWARANJAN DALAI	
	CRLMC/2740/2026	MP		2469/2026
168	D-CRLMC/2493/2023	IIFL FINANCE LTD., CUTTACK	ASIT KUMAR CHAUDHURY	
	CRLMC/2493/2023	MP		2470/2026
169	D-CRLMC/27256/2026	RAMESH CHANDRA SWAIN @ ROUT	SOUMENDRA KUMAR NAYAK	
	CRLMC/ /	MP		2471/2026
170	D-CRLMC/19183/2026	BHULAMAN KHETI		
	CRLMC/2625/2026	MP		2472/2026
171	D-CRLMC/27280/2026	MANAS KUMAR MAHUNTA	PRASANTA KUMAR MOHANTY (2)	
	CRLMC/ /	MP		2473/2026
172	D-CRLMC/27302/2026	AKASH KUMAR PATHAK	DR. ABHAY KANT PATHAK	
	CRLMC/ /	MP		2474/2026
173	D-CRLMC/27154/2026	MIRA@LAXMIPRIYA SAMAL	PRASANNA KUMAR MISHRA	
	CRLMC/ /	MP		2475/2026
174	D-CRLMC/27215/2026	TRILOCHAN DAS@SAURIA	SUDEEP KUMAR SARANGI	
	CRLMC/ /	MP		2476/2026
175	D-CRLMC/27351/2026	TAPAN KUMAR BEHERA	PRAVASH CHANDRA JENA	
	CRLMC/ /	MP		2477/2026
176	D-CRLMC/27361/2026	TRUPTI RANJAN BEHERA	NIRANJAN LENKA	
	CRLMC/ /	MP		2478/2026
177	D-CRLMC/27364/2026	ABHIMANYU NAIK @ ABHI NAIK	KAUSTUVA MOHANTY	
	CRLMC/ /	MP		2479/2026
178	D-CRLMC/27368/2026	DIBAKAR PORICHA	BIBHU PRASAD CHHUALSINGH	
	CRLMC/ /	MP		2480/2026
179	D-CRLMC/27371/2026	PRADEEP KUMAR JENA	PRASANTA KUMAR JENA	
	CRLMC/ /	MP		2481/2026
180	D-CRLMC/27377/2026	RAJANI KANT MAHAPATRA	HEMANT KUMAR MUND	
	CRLMC/ /	MP		2482/2026
181	D-CRLMC/27379/2026	LAXMI KANTA SINGH @ LAXMIKATA SINGH	ANJANA RANJAN DHAL	
	CRLMC/ /	MP		2483/2026
182	D-CRLMC/27381/2026	PRADEEP KUMAR SWAIN	PRAVASH CHANDRA JENA	
	CRLMC/ /	MP		2484/2026
183	D-CRLMC/27384/2026	SUSANTA GIRI	NIRANJAN LENKA	
	CRLMC/ /	MP		2485/2026

184	D-WA/35640/2026 WA/1067/2026	GENERAL MANAGER AND DISCIPLINARY AUTHORITY, DISCIPLINE MANAGEMENT HUB(EAST), S.B.I,WEST BE MP		2820/2026
185	D-WA/42063/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2821/2026
186	D-WA/42063/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2822/2026
187	D-WA/42209/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2823/2026
188	D-WA/42209/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2824/2026
189	D-WA/13778/2025 WA/1249/2026	NIRANJAN PARIDA MP	DILIP KUMAR SAHU	2825/2026
190	D-WA/42466/2026 WA/ /	NEW INDIA (VOLUNTARY ORGANIZATION) MP	ABHILASH MISHRA	2826/2026
191	D-WA/42472/2026 WA/ /	BYS (BAPUJI YUBAK SANGHA), DHENKANAL MP	ABHILASH MISHRA	2827/2026
192	D-WA/42520/2026 WA/ /	TARA DEVI AGARWAL MP	BAIJAYANTI MOHANTY	2828/2026
193	D-WA/42520/2026 WA/ /	TARA DEVI AGARWAL MP	BAIJAYANTI MOHANTY	2829/2026
194	D-WP(C)/41885/2026 WP(C)/ /	GADADHARA JENA MP	AJAYA KUMAR TRIPATHY	17329/2026
195	D-WP(C)/41329/2026 WP(C)/28398/2026	KAUSALYA GIRI MP	SUSHANTA KUMAR MISHRA	17330/2026
196	D-WP(C)/42077/2026 WP(C)/28886/2026	DR.RAJESH HEMBRAM MP	LAXMIKANTA MOHANTY	17331/2026
197	D-WP(C)/41072/2026 WP(C)/28180/2026	DR.BICHITRA RANJAN PANDA MP	DAYANIDHI MISHRA	17332/2026
198	D-WP(C)/41270/2026 WP(C)/28501/2026	M/S. SHUBHAM HYDROTECH ENGINEERS MP	SIVHARTI SANKAR MOHAPATRA	17333/2026
199	D-WP(C)/42083/2026 WP(C)/ /	NIRAJ BAJORIA MP	PRANAYA KISHORE HARICHANDAN	17334/2026
200	D-WP(C)/42061/2026 WP(C)/ /	UNION OF INDIA MP	DEEPAK GOCHHAYAT, CGC	17335/2026
201	D-WP(C)/42084/2026 WP(C)/28887/2026	JAI MATADEE WSHG, KALAHANDI MP	JNYANANANDA PANDA	17336/2026
202	D-WP(C)/42087/2026 WP(C)/ /	RABINDRA NATH NAYAK MP	ANIL KUMAR DAS	17337/2026
203	D-WP(C)/42089/2026 WP(C)/29142/2026	M/S. MAA GANGESWARI FILLING STATION MP	ANURAG KUMAR BHADRAK	17338/2026
204	D-WP(C)/26764/2013 WP(C)/26764/2013	PRADIP KU.TRIPATHY MP	M/S.BHAKTA R.BARIK	17339/2026
205	D-WP(C)/42090/2026 WP(C)/ /	M/S MAHANADI COALFIELDS LIMITED, ANKUR MP	AKKESH SHARMA	17340/2026
206	D-WP(C)/42107/2026 WP(C)/ /	SUBHENDRA PARIDA MP	BRAJA MOHAN SARANGI	17341/2026
207	D-WP(C)/39218/2024 WP(C)/23261/2024	M/S UTKAL ALUMINA INTERNATIONAL LTD MP	LIBRA PRASAD TRIPATHY	17342/2026
208	D-WP(C)/37521/2026 WP(C)/25976/2026	AMITA MISHRA MP		17343/2026
209	D-WP(C)/42074/2026 WP(C)/ /	GAYATRI GOUDA MP	PRABHAKAR SABAT	17344/2026
210	D-WP(C)/42123/2026 WP(C)/ /	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, KUNIBANESHWARA MP		17345/2026
211	D-WP(C)/42122/2026 WP(C)/ /	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, KUNIBANESHWARA MP		17346/2026
212	D-WP(C)/42075/2026 WP(C)/ /	JHUNU PATRO MP	PRABHAKAR SABAT	17347/2026
213	D-WP(C)/40924/2026 WP(C)/28233/2026	SWAPNIL SWAIN MP	PABITRA KUMAR DUTTA	17348/2026
214	D-WP(C)/42128/2026 WP(C)/ /	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, KUNIBANESHWARA MP		17349/2026
215	D-WP(C)/42131/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, KUNIBANESHWARA		

	WP(C)/ /	MP		17350/2026
216	D-WP(C)/15547/2022	LAKSHMIKANTA MISRA	BHABANI SANKAR TRIPATHY (1), ATUL TRIPATHY	
	WP(C)/15547/2022	MP		17351/2026
217	D-WP(C)/42076/2026	NAMITA ROUT	PRABHAKAR SABAT	
	WP(C)/ /	MP		17352/2026
218	D-WP(C)/42133/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, KUMAR MISHRA		
	WP(C)/ /	MP		17353/2026
219	D-WP(C)/42136/2026	PRADEEP KUMAR MOHAPATRA	MANOJ KUMAR MOHANTY	
	WP(C)/28933/2026	MP		17354/2026
220	D-WP(C)/42142/2026	M/S KCS PVT.LTD., SUNDARGARH	SUVENDU KUMAR RAY	
	WP(C)/ /	MP		17355/2026
221	D-WP(C)/20460/2026	SAROJINI RATH	HRUDANANDA MOHAPATRA	
	WP(C)/14124/2026	MP		17356/2026
222	D-WP(C)/42143/2026	PRASANTA KUMAR SAHOO	MANOJ KUMAR MOHANTY	
	WP(C)/28932/2026	MP		17357/2026
223	D-WP(C)/40096/2026	PRABODH KUMAR BHUYAN	RASHMI RANJAN DAS	
	WP(C)/28755/2026	MP		17358/2026
224	D-WP(C)/42146/2026	DR.MONALIKA RATH	ADYASIDHI MISHRA	
	WP(C)/ /	MP		17359/2026
225	D-WP(C)/42130/2026	M/S. OMM FABRICATIONS	AFRAAZ SUHAIL	
	WP(C)/ /	MP		17360/2026
226	D-WP(C)/42148/2026	DR.PRAGNYA SAHOO	ADYASIDHI MISHRA	
	WP(C)/ /	MP		17361/2026
227	D-WP(C)/36538/2026	KAIBALYA SATAPATHY	RANJIT KESHARI SAMAL	
	WP(C)/25699/2026	MP		17362/2026
228	D-WP(C)/42149/2026	SAISHREE SELF HELP GROUP(SHG), DHENKANAL	KANISH RANJAN SAHOO	
	WP(C)/28995/2026	MP		17363/2026
229	D-WP(C)/42152/2026	RAMESH CHANDRA BISHI	LALATENDU SAMAL	
	WP(C)/ /	MP		17364/2026
230	D-WP(C)/42151/2026	LAXMIDHAR KHATEI	AJAYA KUMAR MOHARANA	
	WP(C)/28946/2026	MP		17365/2026
231	D-WP(C)/29468/2026	BIRA JURA PRADHAN @ KRUSHNA CHANDRA PRADHAN	DEBPRASAD GURU	
	WP(C)/20578/2026	MP		17366/2026
232	D-WP(C)/42159/2026	PRANAB KISHORE GIRI	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		17367/2026
233	D-WP(C)/42162/2026	PRADEEP KUMAR KUMBHAKAR	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		17368/2026
234	D-WP(C)/27488/2026	HEMANTA KUMAR MISHRA		
	WP(C)/20017/2026	MP		17369/2026
235	D-WP(C)/19594/2012	MD.SHAMSUDDIN		
	WP(C)/19594/2012	MP		17370/2026
236	D-WP(C)/42135/2026	AFALA @ BIJAYA PRADHAN	PANCHANAN PANIGRAHI	
	WP(C)/ /	MP		17371/2026
237	D-WP(C)/16844/2013	TIKELAL @T.PRADHAN		
	WP(C)/16844/2013	MP		17372/2026
238	D-WP(C)/42035/2026	ASWINI KUMAR SAHU	JANAKI KANTA MAHAPATRA	
	WP(C)/28903/2026	MP		17373/2026
239	D-WP(C)/16163/2023	SK. AZMAT BUX	SATYABRATA MOHANTY	
	WP(C)/16163/2023	MP		17374/2026
240	D-WP(C)/42186/2026	DINABANDHU PARIDA	MAHESWAR MOHANTY	
	WP(C)/ /	MP		17375/2026
241	D-WP(C)/8234/2024	MUKUNDA GADTYA	TRILOCHAN NANDA	
	WP(C)/4180/2024	MP		17376/2026
242	D-WP(C)/42193/2026	ADEITA PARIDA @ ADEITA KU PARIDA	MAHESWAR MOHANTY	
	WP(C)/29141/2026	MP		17377/2026
243	D-WP(C)/19301/2026	ABHISEK PATTANAIK	PRASANTA KUMAR MISHRA	
	WP(C)/13221/2026	MP		17378/2026
244	D-WP(C)/19301/2026	ABHISEK PATTANAIK	PRASANTA KUMAR MISHRA	
	WP(C)/13221/2026	MP		17379/2026
245	D-WP(C)/42139/2026	SARASWATI DAS	RAMAKANTA PANDA	
	WP(C)/ /	MP		17380/2026
246	D-WP(C)/42206/2026	GADADHARA LENKA	SANTOSH KUMAR DWIVEDY	
	WP(C)/ /	MP		17381/2026

247	D-WP(C)/36849/2026 WP(C)/25465/2026	NABIN KIRAN WOMEN SELF HELP GROUP, BHADRAKUMAR DALAI MP	17382/2026
248	D-WP(C)/42207/2026 WP(C)/ /	MITHULA TANDI MP	17383/2026
249	D-WP(C)/35422/2026 WP(C)/24575/2026	SADHANA SHG @ SADHANA SWAYANA SAMAYAKUMOSHIBORAPUT MP	17384/2026
250	D-WP(C)/42214/2026 WP(C)/ /	SUBASH CHANDRA NAIK MP	17385/2026
251	D-WP(C)/1990/2021 WP(C)/1990/2021	KALPANA GHADAI MP	17386/2026
252	D-WP(C)/42216/2026 WP(C)/ /	AJIT BHOI MP	17387/2026
253	D-WP(C)/17372/2023 WP(C)/17372/2023	KALPANA GHADAI MP	17388/2026
254	D-WP(C)/42215/2026 WP(C)/ /	BABY PANDA MP	17389/2026
255	D-WP(C)/42140/2026 WP(C)/ /	NARAYAN NAYAK @ HARIJAN MP	17390/2026
256	D-WP(C)/37513/2021 WP(C)/37513/2021	BRAJA KISHORE NAYAK MP	17391/2026
257	D-WP(C)/42219/2026 WP(C)/ /	MAA SAMALESWARI WSHG POLBANDH, SUBHAKAR SETH MP	17392/2026
258	D-WP(C)/42222/2026 WP(C)/ /	MAA MAHALAXMI SHG, TALPADAR, SUBHAKAR SETH MP	17393/2026
259	D-WP(C)/10924/2026 WP(C)/8001/2026	RASMITA KHATUA MP	17394/2026
260	D-WP(C)/18219/2023 WP(C)/18219/2023	GAJENDRA JAL MP	17395/2026
261	D-WP(C)/33938/2026 WP(C)/24865/2026	KALPANA SAHOO MP	17396/2026
262	D-WP(C)/34780/2026 WP(C)/24810/2026	ANITA SAHOO MP	17397/2026
263	D-WP(C)/33929/2026 WP(C)/24690/2026	ROJALIN PRADHAN MP	17398/2026
264	D-WP(C)/37229/2026 WP(C)/25589/2026	DEBABRATA DAS MP	17399/2026
265	D-WP(C)/42231/2026 WP(C)/ /	DEBESH PATTANAIK MP	17400/2026
266	D-WP(C)/16005/2026 WP(C)/12387/2026	SUDHANSU SEKHAR MOHANTY MP	17401/2026
267	D-WP(C)/40455/2026 WP(C)/27738/2026	ABINASH PATTANAYAK MP	17402/2026
268	D-WP(C)/40455/2026 WP(C)/27738/2026	ABINASH PATTANAYAK MP	17403/2026
269	D-WP(C)/42237/2026 WP(C)/ /	KUALO GRAMA PANCHAYAT, DHENKANAKA, KAKESH BEHERA MP	17404/2026
270	D-WP(C)/42240/2026 WP(C)/ /	BISWARANJAN DAS MP	17405/2026
271	D-WP(C)/42241/2026 WP(C)/ /	SATISH KUMAR GARG MP	17406/2026
272	D-WP(C)/26249/2023 WP(C)/26249/2023	TRINATH CHARAN PATNAIK MP	17407/2026
273	D-WP(C)/42241/2026 WP(C)/ /	SATISH KUMAR GARG MP	17408/2026
274	D-WP(C)/42243/2026 WP(C)/29038/2026	USHARANI MAHANANDA MP	17409/2026
275	D-WP(C)/42248/2026 WP(C)/ /	RASHMITA MOHARANA MP	17410/2026
276	D-WP(C)/42193/2026 WP(C)/29141/2026	ADEITA PARIDA @ ADEITA KU PARIDA MP	17411/2026
277	D-WP(C)/42261/2026 WP(C)/ /	JHARANA SAHOO MP	17412/2026
278	D-WP(C)/42264/2026	PRAKALPA, JYOTIPUR, KEONJHAR BRUNDABAN ROUT	

	WP(C)/ /	MP		17413/2026
279	D-WP(C)/42275/2026	RASMITA PARIDA	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		17414/2026
280	D-WP(C)/2975/2024	HELENA@HELINA SINGH		
	WP(C)/1696/2024	MP		17415/2026
281	D-WP(C)/42274/2026	RAJKISHORE PANDA	SAIBRATA RATH	
	WP(C)/ /	MP		17416/2026
282	D-WP(C)/42277/2026	M/S.ACHARYA ASSOCIATES, SHANTI NAGAR, BALUBHAR, BOXPALKA		
	WP(C)/ /	MP		17417/2026
283	D-WP(C)/1586/2026	NAMITA SATPATHY		
	WP(C)/2528/2026	MP		17418/2026
284	D-WP(C)/31737/2024	RAJESH BODDEDA		
	WP(C)/17759/2024	MP		17419/2026
285	D-WP(C)/42282/2026	AMARI SAHOO	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		17420/2026
286	D-WP(C)/42289/2026	BIKASH KUJUR	DR. JITENDRA KUMAR LENKA	
	WP(C)/ /	MP		17421/2026
287	D-WP(C)/42291/2026	PUSPALATA JENA	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		17422/2026
288	D-WP(C)/42250/2026	M/S S. R. DYNAMICS	JIBAN JYOTI PRADHAN	
	WP(C)/ /	MP		17423/2026
289	D-WP(C)/42296/2026	RASMITA BEHERA	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		17424/2026
290	D-WP(C)/42303/2026	SUMITRA DAS	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		17425/2026
291	D-WP(C)/42251/2026	JHARANA SAHOO	DEBIDUTTA MOHAPATRA	
	WP(C)/ /	MP		17426/2026
292	D-WP(C)/42308/2026	SWAGATIKA PATI	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		17427/2026
293	D-WP(C)/37549/2026	S.K. MINERAL HANDLING PVT. LTD., KHURDA	ANMAY MISHRA	
	WP(C)/25781/2026	MP		17428/2026
294	D-WP(C)/42318/2026	GOURI SHANKAR PARK TAXI STAND (ASSOCIATION), KUMARSKATAPATHY		
	WP(C)/ /	MP		17429/2026
295	D-WP(C)/20878/2020	SANTOSH KUMAR NANDA		
	WP(C)/20878/2020	MP		17430/2026
296	D-WP(C)/20881/2020	SUSANTA KUMAR ROUT		
	WP(C)/20881/2020	MP		17431/2026
297	D-WP(C)/38165/2026	TATA POWER CENTRAL ODISHA DISTRIBUTION KUMARABSAHARANA		
	WP(C)/ /	MP		17432/2026
298	D-WP(C)/33611/2022	KISHORE NAG	NIRANJAN PANDA	
	WP(C)/33611/2022	MP		17433/2026
299	D-WP(C)/42333/2026	SUKANTIBALA NAYAK	BIBHUTI BHUSAN SWAIN	
	WP(C)/ /	MP		17434/2026
300	D-WP(C)/42334/2026	PAYAL MALLICK	GYANENDRA KUMAR TRIPATHY	
	WP(C)/ /	MP		17435/2026
301	D-WP(C)/42335/2026	KAMALA SAHU	SUSHANTA KUMAR JOSHI	
	WP(C)/29155/2026	MP		17436/2026
302	D-WP(C)/34869/2025	DIPASU SEKHAR NAYAK	SOMANATH MISHRA	
	WP(C)/24435/2025	MP		17437/2026
303	D-WP(C)/42338/2026	JAYANT KUMAR PATNAIK	PRONoy MOHANTY	
	WP(C)/ /	MP		17438/2026
304	D-WP(C)/42336/2026	SASMITA JENA	GYANENDRA KUMAR TRIPATHY	
	WP(C)/ /	MP		17439/2026
305	D-WP(C)/39079/2026	M/S EAST END TECHNOLOGIES PVT. LTD., SONABANDH MISHRA		
	WP(C)/27283/2026	MP		17440/2026
306	D-WP(C)/42340/2026	SOUMENDRA NARAYAN PANIGRAHI	GYANA RANJAN SETHI	
	WP(C)/ /	MP		17441/2026
307	D-WP(C)/12212/2022	RAKHI BIBI	BISWANATH BEHERA	
	WP(C)/12212/2022	MP		17442/2026
308	D-WP(C)/42345/2026	MAHALAXMI SWYAM SAHAYAK DAL, DAHANAKUMAR MAHANTA		
	WP(C)/ /	MP		17443/2026
309	D-WP(C)/42258/2026	LAXMI NARAYAN OJHA	ARUN KUMAR BEHERA	
	WP(C)/ /	MP		17444/2026

310	D-WP(C)/38433/2026 WP(C)/27462/2026	PURNA CHANDRA MOHANTY MP	PABITRA KUMAR NAYAK	17445/2026
311	D-WP(C)/42349/2026 WP(C)/ /	SURESH CHANDRA PANI MP	ALOK KUMAR PANDA	17446/2026
312	D-WP(C)/29023/2025 WP(C)/20260/2025	RABINDRA NATH MALLIK MP	JAJATI KESHARI KHUNTIA	17447/2026
313	D-WP(C)/29093/2025 WP(C)/20234/2025	RABINARAYAN BARIK MP	JAJATI KESHARI KHUNTIA	17448/2026
314	D-WP(C)/42351/2026 WP(C)/ /	BABU BHAIRAB S.H.G.TENTULIGUDA, NABARAJ KAPARI MP	MAHANTA	17449/2026
315	D-WP(C)/29088/2025 WP(C)/20271/2025	GAGAN BEHARI JENA MP	JAJATI KESHARI KHUNTIA	17450/2026
316	D-WP(C)/42353/2026 WP(C)/ /	ANTARYAMI PANDA MP	ASHOK DAS	17451/2026
317	D-WP(C)/42259/2026 WP(C)/ /	KUNI DASH MP	DEBIDUTTA MOHAPATRA	17452/2026
318	D-WP(C)/42353/2026 WP(C)/ /	ANTARYAMI PANDA MP	ASHOK DAS	17453/2026
319	D-WP(C)/34100/2026 WP(C)/23680/2026	BIRAT CHANDRA DAGARA MP	PRAFULLA KUMAR RATH (SR. ADV.), M/S.SUDARSHAN NANDA	17454/2026
320	D-WP(C)/42362/2026 WP(C)/ /	DEBASIS SAHOO MP	MADHAB LAL AGARWAL	17455/2026
321	D-WP(C)/42363/2026 WP(C)/ /	SAROJINI SWYAM SAHAYAK DAL, NABARAJ KAPARI MP	MAHANTA	17456/2026
322	D-WP(C)/11542/2024 WP(C)/7380/2024	DEBARCHANA JENA MP	GOPABANDHU MISRA	17457/2026
323	D-WP(C)/42260/2026 WP(C)/ /	BHARATI SETHI MP	DEBIDUTTA MOHAPATRA	17458/2026
324	D-WP(C)/26729/2026 WP(C)/19074/2026	SARMISTA MANDAL MP	CHITTA RANJAN LENKA	17459/2026
325	D-WP(C)/42372/2026 WP(C)/29057/2026	NATAGOPAL PANDA MP	SOUMYA MISHRA	17460/2026
326	D-WP(C)/42374/2026 WP(C)/ /	CHINNARI MOHAN RAO MP	MADHAB LAL AGARWAL	17461/2026
327	D-WP(C)/42263/2026 WP(C)/ /	NARENDRA KUMAR NAYAK MP	ATUL TRIPATHY	17462/2026
328	D-WP(C)/42377/2026 WP(C)/ /	BASANTA KUMAR MISHRA MP	SAROJA KANTA SAMAL	17463/2026
329	D-WP(C)/42378/2026 WP(C)/ /	MANAS RANJAN DASH MP	GYANENDRA CHANDRA SWAIN	17464/2026
330	D-WP(C)/42380/2026 WP(C)/ /	M/S. RIDHI ALUMINIUM AND TRADERS, CUTTACK MP	MADHAB LAL AGARWAL	17465/2026
331	D-WP(C)/42399/2026 WP(C)/ /	MAA KAREISUNI SHG, KHAJAPALLI, GANSA MP	SANTOSH KUMAR MAHANTY	17466/2026
332	D-WP(C)/5025/2026 WP(C)/4668/2026	M/S HARAPRIYA ENGINEERING AND FABRIKASHA WOMEN'S CO-OP MP	AKSHAY KUMAR BHARAK	17467/2026
333	D-WP(C)/10509/2025 WP(C)/7480/2025	RAJ KUMAR DADHICHI MP	ABINASH BARIK	17468/2026
334	D-WP(C)/21617/2026 WP(C)/15093/2026	RAJAT RASHMI SAMAL MP	PRABHU PRASAD MOHANTY, SUSANTA KUMAR DASH	17469/2026
335	D-WP(C)/32531/2025 WP(C)/26154/2025	MOHAMMED ALI AKRAM KHAN MP	SASWAT KUMAR ACHARYA	17470/2026
336	D-WP(C)/42408/2026 WP(C)/ /	SAPAN KUMAR KHURA MP	SATYABRATA PANDA	17471/2026
337	D-WP(C)/42401/2026 WP(C)/ /	M/S PURI REFRIGERATION, PURI MP	SUNIL MISHRA	17472/2026
338	D-WP(C)/42413/2026 WP(C)/29073/2026	SABITRI MANDI MP	RAJIB RATH	17473/2026
339	D-WP(C)/42416/2026 WP(C)/ /	PATITAPABAN MOHAPATRA MP	DR. JITENDRA KUMAR LENKA	17474/2026
340	D-WP(C)/42417/2026 WP(C)/ /	MAA PARDESINI WOMEN SELF HELP GROUP, DONGKULARA, NABARAJ KAPARI MP	MAHANTA	17475/2026
341	D-WP(C)/37070/2026	ORISSA STEVEDORES LIMITED, CUTTACK	JAYDEEP PAL	

	WP(C)/25680/2026	MP		17476/2026
342	D-WP(C)/37065/2026	ORISSA STEVEDORES LIMITED, CUTTACK	JAYDEEP PAL	
	WP(C)/25681/2026	MP		17477/2026
343	D-WP(C)/42270/2026	PREM SHANKAR SAHU	SIDDHANT SARANGI	
	WP(C)/ /	MP		17478/2026
344	D-WP(C)/42429/2026	SIDHARTHA NANDAN SATAPATHY	SOUMYA MISHRA	
	WP(C)/29055/2026	MP		17479/2026
345	D-WP(C)/42435/2026	SADHU CHARAN DAS	GYANA RANJAN SETHI	
	WP(C)/ /	MP		17480/2026
346	D-WP(C)/42442/2026	PRADIPTA KUMAR SETHY	TUSAR KUMAR MISHRA	
	WP(C)/ /	MP		17481/2026
347	D-WP(C)/42451/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUBANESWAR		
	WP(C)/ /	MP		17482/2026
348	D-WP(C)/42450/2026	BABITA KUMAR	GOPAL PRASAD JENA	
	WP(C)/ /	MP		17483/2026
349	D-WP(C)/42404/2026	M/S BROOKLYN	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		17484/2026
350	D-WP(C)/42461/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUBANESWAR		
	WP(C)/ /	MP		17485/2026
351	D-WP(C)/42463/2026	PUNIT KUMAR MALLIA	AMITABH MISHRA	
	WP(C)/29173/2026	MP		17486/2026
352	D-WP(C)/42405/2026	M/S MAX SYSTEM	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		17487/2026
353	D-WP(C)/42471/2026	BHABANI SANKAR SWAIN	AMITABH MISHRA	
	WP(C)/29175/2026	MP		17488/2026
354	D-WP(C)/42407/2026	M/S GREEN LEAF ENTERPRISES	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		17489/2026
355	D-WP(C)/42487/2026	PRIVATE NURSING SCHOOL AND COLLEGE, BRASSOCKTUNIA, SAMANTHA, BHUBANESWAR		
	WP(C)/ /	MP		17490/2026
356	D-WP(C)/42498/2026	THE BRUKSHYA SANRAKHYAN TRUST, BHUBANESWAR		
	WP(C)/ /	MP		17491/2026
357	D-WP(C)/42499/2026	DIPTI RANJAN SAHOO	SUBHADUTTA ROUTH	
	WP(C)/ /	MP		17492/2026
358	D-WP(C)/42500/2026	BIGHNESH KUMAR NAYAK	AMITABH MISHRA	
	WP(C)/29162/2026	MP		17493/2026
359	D-WP(C)/42501/2026	MAA KALAPATA SHG, KHAJURIPALLI, GANTTOSH KUMAR MAHANTY		
	WP(C)/ /	MP		17494/2026
360	D-WP(C)/42508/2026	SESHADEV SWAIN	GOKULANANDA SAHU	
	WP(C)/ /	MP		17495/2026
361	D-WP(C)/42518/2026	COMMITTEE OF MANAGEMENT OF BHIMESWAR PRANAYAG AGRICULTURAL CO-OPERATIVE SOCIETY LTD., CUTTACK		
	WP(C)/ /	MP		17496/2026
362	D-WP(C)/42516/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUBANESWAR		
	WP(C)/ /	MP		17497/2026
363	D-WP(C)/42503/2026	HEMALATA KUMAR	DHANANJAYA MUND	
	WP(C)/ /	MP		17498/2026
364	D-WP(C)/42504/2026	DEBASIS ROUT	ANJAN KUMAR BISWAL	
	WP(C)/29172/2026	MP		17499/2026